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भारत सरकार
Government of India

भौगोलिक उपदर्शन पत्रिका

GEOGRAPHICAL INDICATIONS JOURNAL



बौद्धिक सम्पदा
भारत
INTELLECTUAL
PROPERTY **INDIA**

भौगोलिक उपदर्शन पंजीकृति,
बौद्धिक सम्पदा अधिकार भवन,
जी.एस.टी. रोड, गिण्डी,
चेन्नै - ६०० ०३२.

**Geographical Indications Registry,
Intellectual Property Rights Building,
G.S.T. Road, Guindy, Chennai - 600 032.**



**GOVERNMENT OF INDIA
GEOGRAPHICAL INDICATIONS
JOURNAL NO. 117**

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OFFICIAL NOTICES

Sub: Notice is given under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002.

1. As per the requirement of Rule 41(1) it is informed that the issue of Journal 117 of the Geographical Indications Journal dated 28th March, 2019 / Chaitra 07, Saka 1940 has been made available to the public from 28th March, 2019.

NEW G.I APPLICATION DETAILS

App.No.	Geographical Indications	Class	Goods
630	Thingpui Mizo Ginger	30	Agricultural
631	Mizo Phuihnam	31	Agricultural
632	Mizo Hatkora	31	Agricultural
633	Passion Fruit	31	Agricultural
634	Mizo Chow-Chow	31	Agricultural
635	Kashmir Saffron	30	Agricultural
636	Dalle Khorsani	30	Agricultural
637	Mizo Banana (Long Cavendish)	31	Agricultural
638	Tripura Jackfruit	31	Agricultural
639	Dekang	31	Agricultural
640	Naga Cucumber	31	Agricultural
641	Tirur Betel Leaf (Tirur Vettila)	31	Agricultural
642	Harmal Chilli	30	Agricultural
643	Judima	33	Agricultural
644	Pithora	2 & 19	Handicraft
645	Mau Saree	24 & 25	Textiles

PUBLIC NOTICE

No.GIR/CG/JNL/2010

Dated 26th February, 2010

WHEREAS Rule 38(2) of Geographical Indications of Goods (Registration and Protection) Rules, 2002 provides as follows:

“The Registrar may after notification in the Journal put the published Geographical Indications Journal on the internet, website or any other electronic media.”

Now therefore, with effect from 1st April, 2010, The Geographical Indications Journal will be Published and hosted in the IPO official website www.ipindia.nic.in free of charge. Accordingly, sale of Hard Copy and CD-ROM of GI Journal will be discontinued with effect from 1st April, 2010.

**Registrar of Geographical
Indications**

**G.I. Authorised User Application No. - 4794 in respect of Navara Rice
Registered GI Application No. – 17**

Application is made by, **Mr. P. Narayanan Unny** S/o Mr. M. Ramachandra Menon, No. 7/180, Navara Eco Farm, Karukamani Kalam, Chittur College, Palakkad - 678 104, Kerala, India dated November 26, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navara Rice** under Application No - 17 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. P. Narayanan Unny
S/o Mr. M. Ramachandra Menon
- (B) **Address** : Mr. P. Narayanan Unny
S/o Mr. M. Ramachandra Menon,
No. 7/180, Navara Eco Farm, Karukamani Kalam,
Chittur College, Palakkad - 678 104,
Kerala, India
- (C) **Date of Authorised
User Application** : November 26, 2018
- (D) **Registered Geographical
Indication** : **Navara Rice**
- (E) **Registered Proprietor** : Navara Rice Farmers Society
- (F) **Address** : Navara Rice Farmers Society,
Karukamanikalam, Chittur College,
Palakkad - 673 104,
Kerala, India
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Rice

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**G.I. Authorised User Application No. - 4788 in respect of Orissa Ikat
Registered GI Application No. – 22**

Application is made by, **M/s. Sabat Exports Private Limited** Represented by Dr. Anita Sabat, A/347, Sahid - Nagar, Bhubaneswar - 751 007, Odisha, India dated November 12, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Orissa Ikat** under Application No - 22 in respect of Yarn & Threads Tied and Dyed for Textile Use, Textile & Textile Goods, Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Sabat Exports Private Limited
Represented by Dr. Anita Sabat,
- (B) **Address** : M/s. Sabat Exports Private Limited
Represented by Dr. Anita Sabat,
A/347, Sahid - Nagar, Bhubaneswar - 751 007,
Odisha, India.
- (C) **Date of Authorised
User Application** : November 12, 2018
- (D) **Registered Geographical
Indication** : **Orissa Ikat**
- (E) **Registered Proprietor** : The Orissa State Handloom Weavers Co-op.,
Society Ltd.,
- (F) **Address** : The Orissa State Handloom Weavers Co-op.,
Society Ltd., (BOYANIKA), BOYANA BHAWAN,
Pandit Jawaharlal Nehru Marg,
Bhubaneswar – 751 001, Orissa.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarn & Threads Tied and Dyed for Textile
Use
Class 24 - Textile & Textile Goods
Class 25 - Clothing

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**G.I. Authorised User Application No. - 4747 in respect of Kangra Tea
Registered GI Application No. – 25**

Application is made by, **M/s. Mansimble Tea** Represented by Surendar Singh, Village Mansimbal, Post: Thakurdwara, Tehsil Palampur, District: Kangra - 176102, Himachal Pradesh, Indiadated July 24, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kangra Tea** under Application No - 25 in respect of Tea falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Mansimble Tea
Represented by Surendar Singh
- (B) **Address** : M/s. Mansimble Tea
Represented by Surendar Singh,
Village Mansimbal, Post: Thakurdwara,
Tehsil Palampur, District: Kangra - 176102,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : July 24, 2018
- (D) **Registered Geographical
Indication** : **Kangra Tea**
- (E) **Registered Proprietor** : H. P. Patent Information Centre
- (F) **Address** : H. P. Patent Information Centre,
State Council for Science, Technology &
Environment, B-34, SDA Complex,
Kasumpti, Shimla – 171009
Himachal Pradesh, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tea

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**G.I. Authorised User Application No. - 4754 in respect of Kangra Tea
Registered GI Application No. – 25**

Application is made by, **M/s. Himalayan Enterprises** Represented by Shri. Amrish Pal Sud, Raipur Tea Estate, Post: Thakurdwara, Tehsil-Palampur, District: Kangra - 176102, Himachal Pradesh, Indiadated August 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Kangra Tea under Application No - 25 in respect of Tea falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Himalayan Enterprises
Represented by Shri. Amrish Pal Sud
- (B) **Address** : M/s. Himalayan Enterprises
Represented by Shri. Amrish Pal Sud,
Raipur Tea Estate, Post: Thakurdwara,
Tehsil-Palampur, District: Kangra - 176102,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : August 28, 2018
- (D) **Registered Geographical
Indication** : **Kangra Tea**
- (E) **Registered Proprietor** : H. P. Patent Information Centre
- (F) **Address** : H. P. Patent Information Centre,
State Council for Science, Technology &
Environment, B-34, SDA Complex,
Kasumpti, Shimla – 171009
Himachal Pradesh, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tea

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**G.I. Authorised User Application No. - 4755 in respect of Kangra Tea
Registered GI Application No. – 25**

Application is made by, **M/s. Vaidyanni**, Represented by Smt. Nirja Sharma, Village: Dhanettar, Post: Chauntra, The-Jogindernagar, District: Mandi, Himachal Pradesh, India dated August 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kangra Tea** under Application No - 25 in respect of Tea falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Vaidyanni
Represented by Smt. Nirja Sharma
- (B) **Address** : M/s. Vaidyanni
Represented by Smt. Nirja Sharma,
Village: Dhanettar, Post: Chauntra,
The-Jogindernagar, District: Mandi,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : August 28, 2018
- (D) **Registered Geographical
Indication** : **Kangra Tea**
- (E) **Registered Proprietor** : H. P. Patent Information Centre
- (F) **Address** : H. P. Patent Information Centre,
State Council for Science, Technology &
Environment, B-34, SDA Complex,
Kasumpti, Shimla – 171009
Himachal Pradesh, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tea

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**G.I. Authorised User Application No. - 4749 in respect of Kashmir Pashmina
Registered GI Application No. – 46**


Application is made by, **M/s Pashmina House**, Represented by Fayaz Ahmed Mantoo, at Green Lane Botshah Sahib Lal Bazar, Srinagar - 190 023, Jammu & Kashmir, India dated August 06, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Pashmina House
Represented by Fayaz Ahmed Mantoo
- (B) **Address** : M/s. Pashmina House
Represented by Fayaz Ahmed Mantoo,
Green Lane Botshah Sahib Lal Bazar,
Srinagar - 190 023,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : August 06, 2018
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina features a central illustration of a goat with long, shaggy wool. Above the goat, the words "KASHMIR PASHMINA" are written in a semi-circular arc. The goat is flanked by two dark, stylized shapes that resemble the wings of a butterfly or a pair of hands.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K
Societies Act, Registration Number: 5611-S/2007)
C/o. CDI Campus, Opp. J & K Bank Ltd., BAMK,
Nowshera, District: Srinagar - 190011,
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not included
in other classes; bed and table covers;
Class 25 – Clothing

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**G.I. Authorised User Application No. - 4750 in respect of Kashmir Pashmina
Registered GI Application No. – 46**

Application is made by, **M/s. Vintage Pashmina & Co**, Represented by Tahir Ahmad Sofi, at Pathpora Kawdara, Srinagar - 190 002, Jammu & Kashmir, India dated August 06, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Vintage Pashmina & Co
Represented by Tahir Ahmad Sofi
- (B) **Address** : M/s. Vintage Pashmina & Co
Represented by Tahir Ahmad Sofi,
Pathpora Kawdara, Srinagar - 190 002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : August 06, 2018
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K
Societies Act, Registration Number: 5611-S/2007)
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,
Nowshera, District: Srinagar - 190011,
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not included
in other classes; bed and table covers;
Class 25 – Clothing

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**G.I. Authorised User Application No. - 4759 in respect of Kashmir Pashmina
Registered GI Application No. – 46**

Application is made by, **M/s. R K Shawls**, Represented by Rahil Saleem Kota, at Inside Kathid Darwaza, Mum Khan, Rainawari, Srinagar - 190 002, Jammu & Kashmir, India dated October 08, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. R K Shawls
Represented by Rahil Saleem Kota
- (B) **Address** : M/s R K Shawls
Represented by Rahil Saleem Kota,
Inside Kathid Darwaza, Mum Khan,
Rainawari, Srinagar - 190 002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : October 08, 2018
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina features a stylized illustration of a goat with long, shaggy wool, facing forward. Above the goat, the words "KASHMIR PASHMINA" are written in a semi-circular arc. The goat is set against a dark, circular background that resembles a shadow or a stylized sun/moon.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K
Societies Act, Registration Number: 5611-S/2007)
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,
Nowshera, District: Srinagar - 190011,
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not included
in other classes; bed and table covers;
Class 25 – Clothing

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**G.I. Authorised User Application No. - 4760 in respect of Kashmir Pashmina
Registered GI Application No. – 46**

Application is made by, **M/s Kashmir Handloom Shawl** Represented by Mir Adil Hameed, at Hawal, Near Firous Cinema, Srinagar - 190 002, Jammu & Kashmir, Indiadated October 08, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Kashmir Pashmina under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s Kashmir Handloom Shawl
Represented by Mir Adil Hameed
- (B) **Address** : M/s Kashmir Handloom Shawl
Represented by Mir Adil Hameed,
Hawal, Near Firous Cinema,
Srinagar - 190 002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : October 08, 2018
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina features a central illustration of a goat, likely a Pashmina goat, facing forward. The goat is rendered in a stylized, somewhat sketchy manner. Above the goat, the words "KASHMIR PASHMINA" are written in a semi-circular arc. The background behind the goat is dark and textured, possibly representing a shawl or a landscape.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K
Societies Act, Registration Number: 5611-S/2007)
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,
Nowshera, District: Srinagar - 190011,
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;
Class 24 - Textiles and Textiles goods, not included
in other classes; bed and table covers;
Class 25 – Clothing

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**G.I. Authorised User Application No. - 4751 in respect of Kashmir Sozani Craft
Registered GI Application No. – 48**

Application is made by, **M/s Vintage Pashmina & Co**, Represented by Tahir Ahmad Sofi, at Pathpora Kawdara, Srinagar - 190 002, Jammu & Kashmir, India, dated August 06, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Kashmir Sozani Craft under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s Vintage Pashmina & Co
Represented by Tahir Ahmad Sofi
- (B) **Address** : M/s Vintage Pashmina & Co
Represented by Tahir Ahmad Sofi,
Pathpora Kawdara, Srinagar - 190 002,
Jammu & Kashmir, India.
- (C) **Date of Authorised
User Application** : August 06, 2018
- (D) **Registered Geographical
Indication** : **Kashmir Sozani Craft**



- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K
Societies Act, Registration Number: 5611-S/2007)
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,
Nowshera, District: Srinagar – 190 011,
Jammu & Kashmir, India
- (G) **Class** : 26
- (H) **Goods** : Class 26 - Sozani Embroidery performed
on different Apparels fabrics;

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**G.I. Authorised User Application No. - 4752 in respect of Kashmir Sozani Craft
Registered GI Application No. – 48**

Application is made by, **M/s Pashmina House** Represented by Fayaz Ahmed Mantoo, at Green Lane Botshah Sahib Lal Bazar, Srinagar - 190 023, Jammu & Kashmir, India, dated August 06, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Kashmir Sozani Craft under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s Pashmina House
Represented by Tahir Ahmad Sofi
- (B) **Address** : M/s Pashmina House
Represented by Fayaz Ahmed Mantoo,
Green Lane Botshah Sahib Lal Bazar,
Srinagar - 190 023, Jammu & Kashmir, India.
- (C) **Date of Authorised
User Application** : August 06, 2018
- (D) **Registered Geographical
Indication** : **Kashmir Sozani Craft**




- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K
Societies Act, Registration Number: 5611-S/2007)
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,
Nowshera, District: Srinagar – 190 011,
Jammu & Kashmir, India
- (G) **Class** : 26
- (H) **Goods** : Class 26 - Sozani Embroidery performed
on different Apparels fabrics;

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**G.I. Authorised User Application No. - 4753 in respect of Kani Shawl
Registered GI Application No. – 51**

Application is made by, **M/s. Pashmina House** Represented by Fayaz Ahmed Mantoo, at Green Lane Botshah Sahib Lal Bazar, Srinagar - 190 023, Jammu & Kashmir, India, dated August 06, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No - 51 in respect of Shawls falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Pashmina House
Represented by Fayaz Ahmed Mantoo
- (B) **Address** : M/s. Pashmina House
Represented by Fayaz Ahmed Mantoo,
Green Lane Botshah Sahib Lal Bazar,
Srinagar - 190 023,
Jammu & Kashmir, India.
- (C) **Date of Authorised
User Application** : August 06, 2018
- (D) **Registered Geographical
Indication** : **Kani Shawl**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K
Societies Act, Registration Number: 5611-S/2007)
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,
Nowshera, District: Srinagar – 190011,
Jammu & Kashmir, India.
- (G) **Class** : 25
- (H) **Goods** : Class 25–Shawls.

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**G.I. Authorised User Application No. - 4758 in respect of Alleppey Green Cardamom
Registered GI Application No. – 72**

Application is made by, **M/s. Samex India Private Limited**, 201, Sabari Samridhi, Plot 10, Opp. Union Park, V.N. Purav Marg, Chembur, Mumbai – 400 071, Maharashtra, India dated October 03, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alleppey Green Cardamom** under Application No - 72 in respect of Cardamom falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Samex India Private Limited
- (B) **Address** : M/s. Samex India Private Limited,
201, Sabari Samridhi, Plot 10, Opp. Union Park,
V.N. Purav Marg, Chembur, Mumbai – 400 071,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : October 03, 2018
- (D) **Registered Geographical
Indication** : **Alleppey Green Cardamom**
- (E) **Registered Proprietor** : Spice Board
- (F) **Address** : Spice Board
(A Commodity Board and Agency Under the
Ministry of Commerce & Industry), Sugandha
Bhavan, N.H. Bye-Pass, P.B. No.2277,
Palarivattom, Cochin-25
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Cardamom

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**G.I. Authorised User Application No. - 3904 in respect of Chamba Rumal
Registered GI Application No. – 79**

Application is made by, **Mrs. Subha Kumari**, W/o. Mr. Vinod Kumar, at R/o. Mohalla Charpat Tehsil and District: Chamba, Himachal Pradesh, India, dated May 02, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Chamba Rumal** under Application No - 79 in respect of Textile falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Subha Kumari
W/o. Mr. Vinod Kumar
- (B) **Address** : Mrs. Subha Kumari,
W/o. Mr. Vinod Kumar,
R/o. Mohalla Charpat Tehsil,
District: Chamba,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : May 02, 2017
- (D) **Registered Geographical
Indication** : **Chamba Rumal**
- (E) **Registered Proprietor** : Himachal Pradesh Patent Information Centre
- (F) **Address** : Himachal Pradesh Patent Information Centre,
State Council for Science,
Technology and Environment,
B-34, SDA Complex,
Kasumpti, Shimla - 171 009
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile

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**G.I. Authorised User Application No. - 3905 in respect of Chamba Rumal
Registered GI Application No. – 79**

Application is made by, **Ms. Ritu Devi**, D/o Mr. Ram Ditta, at R/o Mohalla Bangotu Tehsil and District: Chamba, Himachal Pradesh, India, dated May 02, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Chamba Rumal** under Application No - 79 in respect of Textile falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Ritu Devi
D/o Mr. Ram Ditta
- (B) **Address** : Ms. RituDevi,
D/o Mr. Ram Ditta,
R/o Mohalla Bangotu Tehsil,
District: Chamba,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : May 02, 2017
- (D) **Registered Geographical
Indication** : **Chamba Rumal**
- (E) **Registered Proprietor** : Himachal Pradesh Patent Information Centre
- (F) **Address** : Himachal Pradesh Patent Information Centre,
State Council for Science,
Technology and Environment,
B-34, SDA Complex,
Kasumpti, Shimla - 171 009
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile

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**G.I. Authorised User Application No. - 3906 in respect of Chamba Rumal
Registered GI Application No. – 79**

Application is made by, **Ms. Kumari Lata**, D/o Mr. Puran Chan, at R/o Mohalla Chameshani Tehsil and District: Chamba, Himachal Pradesh, India, dated May 02, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Chamba Rumal** under Application No - 79 in respect of Textile falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Kumari Lata
D/o Mr. Puran Chan
- (B) **Address** : Ms. Kumari Lata,
D/o. Mr. Puran Chan,
R/o. Mohalla Chameshani Tehsil,
District: Chamba,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : May 02, 2017
- (D) **Registered Geographical
Indication** : **Chamba Rumal**
- (E) **Registered Proprietor** : Himachal Pradesh Patent Information Centre
- (F) **Address** : Himachal Pradesh Patent Information Centre,
State Council for Science,
Technology and Environment,
B-34, SDA Complex,
Kasumpti, Shimla - 171 009
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile

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**G.I. Authorised User Application No. - 3907 in respect of Chamba Rumal
Registered GI Application No. – 79**

Application is made by, **Mrs. Sunita Devi** W/o Mr. Mahinder Singh, at R/o Village Kundli Post: Sunara Tehsil and District: Chamba, Himachal Pradesh, India, dated May 02, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Chamba Rumal** under Application No - 79 in respect of Textile falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Sunita Devi
W/o. Mr. Mahinder Singh
- (B) **Address** : Mrs. Sunita Devi,
W/o. Mr. Mahinder Singh,
R/o Village Kundli
Post: Sunara Tehsil,
District: Chamba,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : May 02, 2017
- (D) **Registered Geographical
Indication** : **Chamba Rumal**
- (E) **Registered Proprietor** : Himachal Pradesh Patent Information Centre
- (F) **Address** : Himachal Pradesh Patent Information Centre,
State Council for Science,
Technology and Environment,
B-34, SDA Complex,
Kasumpati, Shimla - 171 009
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile

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**G.I. Authorised User Application No. - 3908 in respect of Chamba Rumal
Registered GI Application No. – 79**

Application is made by, **Mrs. Nisha, W/o** Mr. Tilak Raj, at R/o Village Dhaloga Post: Sandhi Tehsil and District: Chamba, Himachal Pradesh, India, dated May 02, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Chamba Rumal** under Application No - 79 in respect of Textile falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Nisha,
W/o Mr. Tilak Raj
- (B) **Address** : Mrs. Nisha,
W/o Mr. Tilak Raj,
R/o Village Dhaloga
Post: Sandhi Tehsil,
District: Chamba,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : May 02, 2017
- (D) **Registered Geographical
Indication** : **Chamba Rumal**
- (E) **Registered Proprietor** : Himachal Pradesh Patent Information Centre
- (F) **Address** : Himachal Pradesh Patent Information Centre,
and Environment,
B-34, SDA State Council for Science,
Technology Complex,
Kasumpati, Shimla - 171 009
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile

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**G.I. Authorised User Application No. - 3909 in respect of Chamba Rumal
Registered GI Application No. – 79**

Application is made by, **Mrs. Kamla Chadda**, W/o. Mr Om Pradash Chadha, at R/o Mohalla Surara, Post: Tehsil, District: Chamba, Himachal Pradesh, India, dated May 02, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Chamba Rumal** under Application No - 79 in respect of Textile falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Kamla Chadda
W/o Mr Om Pradash Chadha
- (B) **Address** : Mrs. Kamla Chadda,
W/o Mr. Om Pradash Chadha,
R/o Mohalla Surara,
Post: Tehsil,
District: Chamba,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : May 02, 2017
- (D) **Registered Geographical
Indication** : **Chamba Rumal**
- (E) **Registered Proprietor** : Himachal Pradesh Patent Information Centre
- (F) **Address** : Himachal Pradesh Patent Information Centre,
State Council for Science,
Technology and Environment,
B-34, SDA Complex,
Kasumpti, Shimla - 171 009
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile

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**G.I. Authorised User Application No. - 3910 in respect of Chamba Rumal
Registered GI Application No. – 79**

Application is made by, **Mrs. Lalita Vakil**, W/o Mr. Manmohan Singh Vakil, at R/o. Mohalla Chauntra, Post: Tehsil, District: Chamba, Himachal Pradesh, India, dated May 02, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Chamba Rumal** under Application No - 79 in respect of Textile falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Lalita Vakil
W/o Mr. Manmohan Singh Vakil
- (B) **Address** : Mrs. Lalita Vakil,
W/o Mr. Manmohan Singh Vakil,
R/o Mohalla Chauntra,
Post: Tehsil,
District: Chamba,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : May 02, 2017
- (D) **Registered Geographical
Indication** : **Chamba Rumal**
- (E) **Registered Proprietor** : Himachal Pradesh Patent Information Centre
- (F) **Address** : Himachal Pradesh Patent Information Centre,
State Council for Science,
Technology and Environment,
B-34, SDA Complex,
Kasumpti, Shimla - 171 009
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile

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**G.I. Authorised User Application No. - 3911 in respect of Chamba Rumal
Registered GI Application No. – 79**

Application is made by, **Mrs. Masto Devi**, W/o. Mr. Rajinder Kumar, at R/o Village Sidhpura Post: Sarol Tehsil, District: Chamba, Himachal Pradesh, India, dated May 02, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Chamba Rumal** under Application No - 79 in respect of Textile falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Masto Devi
W/o Mr. Rajinder Kumar
- (B) **Address** : Mrs. Masto Devi,
W/o Mr. Rajinder Kumar,
R/o Village Sidhpura
Post: Sarol Tehsil,
District: Chamba,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : May 02, 2017
- (D) **Registered Geographical
Indication** : **Chamba Rumal**
- (E) **Registered Proprietor** : Himachal Pradesh Patent Information Centre
- (F) **Address** : Himachal Pradesh Patent Information Centre,
State Council for Science,
Technology and Environment,
B-34, SDA Complex,
Kasumpti, Shimla - 171 009
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile

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**G.I. Authorised User Application No. - 3912 in respect of Chamba Rumal
Registered GI Application No. – 79**

Application is made by, **Mrs. Radha**, W/o Mr. Aman Sheikh, at R/o Village Rajpura Post: Tehsil, District: Chamba, Himachal Pradesh, India, dated May 02, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Chamba Rumal** under Application No - 79 in respect of Textile falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Radha
W/o Mr. Aman Sheikh
- (B) **Address** : Mrs. Radha,
W/o Mr. Aman Sheikh,
R/o Village Rajpura
Post: Tehsil,
District: Chamba,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : May 02, 2017
- (D) **Registered Geographical
Indication** : **Chamba Rumal**
- (E) **Registered Proprietor** : Himachal Pradesh Patent Information Centre
- (F) **Address** : Himachal Pradesh Patent Information Centre,
State Council for Science,
Technology and Environment,
B-34, SDA Complex,
Kasumpati, Shimla - 171 009
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile

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**G.I. Authorised User Application No. - 3913 in respect of Chamba Rumal
Registered GI Application No. – 79**

Application is made by, **Mrs. Jyoti Bala**, W/o Mr. Ravi Kumar, at R/o Village Sidhpura Post: Sarol Tehsil, District: Chamba, Himachal Pradesh, India, dated May 02, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Chamba Rumal** under Application No - 79 in respect of Textile falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Jyoti Bala
W/o Mr. Ravi Kumar
- (B) **Address** : Mrs. Jyoti Bala,
W/o Mr. Ravi Kumar,
R/o Village Sidhpura
Post: Sarol Tehsil,
District: Chamba,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : May 02, 2017
- (D) **Registered Geographical
Indication** : **Chamba Rumal**
- (E) **Registered Proprietor** : Himachal Pradesh Patent Information Centre
- (F) **Address** : Himachal Pradesh Patent Information Centre,
State Council for Science,
Technology and Environment,
B-34, SDA Complex,
Kasumpati, Shimla - 171 009
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile

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**G.I. Authorised User Application No. - 3914 in respect of Chamba Rumal
Registered GI Application No. – 79**

Application is made by, **Mrs. Indu Sharma**, W/o Mr. Parishit Sharma, at R/o Mohalla Chauntra Post: Tehsil, District: Chamba, Himachal Pradesh, India, dated May 02, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Chamba Rumal** under Application No - 79 in respect of Textile falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Indu Sharma
W/o Mr. Parishit Sharma
- (B) **Address** : Mrs. Indu Sharma,
W/o Mr. Parishit Sharma,
R/o MohallaChauntra
Post: Tehsil,
District: Chamba,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : May 02, 2017
- (D) **Registered Geographical
Indication** : **Chamba Rumal**
- (E) **Registered Proprietor** : Himachal Pradesh Patent Information Centre
- (F) **Address** : Himachal Pradesh Patent Information Centre,
State Council for Science,
Technology and Environment,
B-34, SDA Complex,
Kasumpati, Shimla - 171 009
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile

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**G.I. Authorised User Application No. - 3915 in respect of Chamba Rumal
Registered GI Application No. – 79**

Application is made by, **Mrs. Anita Kumari**, W/o Mr. Lal Chand, at R/o Village Bhariyanu Post: Pukhri, District: Chamba, Himachal Pradesh, India, dated May 02, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Chamba Rumal** under Application No - 79 in respect of Textile falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Anita Kumari
W/o. Mr. Lal Chand
- (B) **Address** : Mrs. Anita Kumari,
W/o. Mr. Lal Chand,
R/o. Village Bhariyanu
Post: Pukhri,
District: Chamba,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : May 02, 2017
- (D) **Registered Geographical
Indication** : **Chamba Rumal**
- (E) **Registered Proprietor** : Himachal Pradesh Patent Information Centre
- (F) **Address** : Himachal Pradesh Patent Information Centre,
State Council for Science,
Technology and Environment,
B-34, SDA Complex,
Kasumpati, Shimla - 171 009
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile

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**G.I. Authorised User Application No. - 3916 in respect of Chamba Rumal
Registered GI Application No. – 79**

Application is made by, **Mrs. Tulshi**, W/o Mr. Bal Bahadur, at R/o Village Baloo Post: Saral Tehsil, District: Chamba, Himachal Pradesh, India, dated May 02, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Chamba Rumal** under Application No - 79 in respect of Textile falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Tulshi
W/o Mr. Bal Bahadur
- (B) **Address** : Mrs. Tulshi,
W/o Mr. BalBahadur,
R/o Village Baloo
Post: Saral Tehsil,
District: Chamba,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : May 02, 2017
- (D) **Registered Geographical
Indication** : **Chamba Rumal**
- (E) **Registered Proprietor** : Himachal Pradesh Patent Information Centre
- (F) **Address** : Himachal Pradesh Patent Information Centre,
State Council for Science,
Technology and Environment,
B-34, SDA Complex,
Kasumpati, Shimla - 171 009
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile

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**G.I. Authorised User Application No. - 3917 in respect of Chamba Rumal
Registered GI Application No. – 79**

Application is made by, **Ms. Manju**, D/o Mr. Bal Bahadur, at R/o Village Baloo Post: Sultanpur Tehsil, District: Chamba, Himachal Pradesh, India, dated May 02, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Chamba Rumal** under Application No - 79 in respect of Textile falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Manju
D/o Mr. Bal Bahadur
- (B) **Address** : Ms. Manju,
D/o Mr. Bal Bahadur,
R/o Village Baloo
Post: Sultanpur Tehsil,
District: Chamba,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : May 02, 2017
- (D) **Registered Geographical
Indication** : **Chamba Rumal**
- (E) **Registered Proprietor** : Himachal Pradesh Patent Information Centre
- (F) **Address** : Himachal Pradesh Patent Information Centre,
State Council for Science,
Technology and Environment,
B-34, SDA Complex,
Kasumpati, Shimla - 171 009
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile

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**G.I. Authorised User Application No. - 3918 in respect of Chamba Rumal
Registered GI Application No. – 79**

Application is made by, **Mrs. Madhu Kumari**, W/o Mr. Ravi Kumar, at R/o Khilod, Post: Bhalei Tehsil Salooni, District: Chamba, Himachal Pradesh, India, dated May 02, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Chamba Rumal** under Application No - 79 in respect of Textile falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Madhu Kumari
W/o Mr. Ravi Kumar
- (B) **Address** : Mrs. MadhuKumari,
W/o Mr. RaviKumar,
R/o Khilod,
Post: Bhalei Tehsil Salooni,
District: Chamba,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : May 02, 2017
- (D) **Registered Geographical
Indication** : **Chamba Rumal**
- (E) **Registered Proprietor** : Himachal Pradesh Patent Information Centre
- (F) **Address** : Himachal Pradesh Patent Information Centre,
State Council for Science,
Technology and Environment,
B-34, SDA Complex,
Kasumpati, Shimla - 171 009
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile

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**G.I. Authorised User Application No. - 3919 in respect of Chamba Rumal
Registered GI Application No. – 79**

Application is made by, **Mrs. Ichhiya Devi**, W/o Mr. Pawan Kumar, at Post: Bhadela Tehsil Salooni, District: Chamba, Himachal Pradesh, India, dated May 02, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Chamba Rumal** under Application No - 79 in respect of Textile falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Ichhiya Devi
W/o Mr. Pawan Kumar
- (B) **Address** : Mrs. Ichhiya Devi,
W/o Mr. Pawan Kumar,
Post: Bhadela Tehsil Salooni,
District: Chamba,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : May 02, 2017
- (D) **Registered Geographical
Indication** : **Chamba Rumal**
- (E) **Registered Proprietor** : Himachal Pradesh Patent Information Centre
- (F) **Address** : Himachal Pradesh Patent Information Centre,
State Council for Science,
Technology and Environment,
B-34, SDA Complex,
Kasumpti, Shimla - 171 009
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile

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**G.I. Authorised User Application No. - 3920 in respect of Chamba Rumal
Registered GI Application No. – 79**

Application is made by, **Ms. Rajni**, D/o Mr. Dev Raj, at R/o Village Gholti, Post: Sarol Tehsil District: Chamba, Himachal Pradesh, India, dated May 02, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Chamba Rumal** under Application No - 79 in respect of Textile falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Rajni
D/o Mr. Dev Raj
- (B) **Address** : Ms. Rajni,
D/o Mr. Dev Raj,
R/o Village Gholti,
Post: Sarol Tehsil,
District: Chamba,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : May 02, 2017
- (D) **Registered Geographical
Indication** : **Chamba Rumal**
- (E) **Registered Proprietor** : Himachal Pradesh Patent Information Centre
- (F) **Address** : Himachal Pradesh Patent Information Centre,
State Council for Science,
Technology and Environment,
B-34, SDA Complex,
Kasumpti, Shimla - 171 009
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile

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**G.I. Authorised User Application No. - 3921 in respect of Chamba Rumal
Registered GI Application No. – 79**

Application is made by, **Mr. Yogesh Bagalwan**, S/o. Mr. T.S Prasad, at Shop No.2, Rajeev Gandhi Complex, Post: Tehsil District: Chamba, Himachal Pradesh, India, dated May 02, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Chamba Rumal** under Application No - 79 in respect of Textile falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Yogesh Bagalwan
S/o Mr. T.S Prasad
- (B) **Address** : Mr. Yogesh Bagalwan,
S/o Mr. T.S Prasad,
Shop No.2, Rajeev Gandhi Complex,
Post: Tehsil,
District: Chamba,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : May 02, 2017
- (D) **Registered Geographical
Indication** : **Chamba Rumal**
- (E) **Registered Proprietor** : Himachal Pradesh Patent Information Centre
- (F) **Address** : Himachal Pradesh Patent Information Centre,
State Council for Science,
Technology and Environment,
B-34, SDA Complex,
Kasumpati, Shimla - 171 009
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile

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**G.I. Authorised User Application No. - 3948 in respect of Chamba Rumal
Registered GI Application No. – 79**

Application is made by, **Mrs. Swaroop Kumari**, W/o. Mr. Krishan Lal, at R/o Mohalla Mugla, Tehsil, District: Chamba, Himachal Pradesh, India, dated June 19, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Chamba Rumal** under Application No - 79 in respect of Textile falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Swaroop Kumari
W/o Mr. Krishan Lal
- (B) **Address** : Mrs. Swaroop Kumari,
W/o Mr. Krishan Lal,
R/o Mohalla Mugla,
Post: Tehsil,
District: Chamba,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : June 19, 2017
- (D) **Registered Geographical
Indication** : **Chamba Rumal**
- (E) **Registered Proprietor** : Himachal Pradesh Patent Information Centre
- (F) **Address** : Himachal Pradesh Patent Information Centre,
State Council for Science,
Technology and Environment,
B-34, SDA Complex,
Kasumpati, Shimla - 171 009
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile

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**G.I. Authorised User Application No. - 3949 in respect of Chamba Rumal
Registered GI Application No. – 79**

Application is made by, **Mr. Sanjeev Jandrotia** S/o Mr. Bachan Singh, atR/o Village Kandla, Jadera Tehsil, District: Chamba, Himachal Pradesh, India, dated June 19, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Chamba Rumal** under Application No - 79 in respect of Textile falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sanjeev Jandrotia
S/o Mr. Bachan Singh
- (B) **Address** : Mr. Sanjeev Jandrotia,
S/o Mr. Bachan Singh,
R/o Village Kandla,
Post: Jadera Tehsil,
District: Chamba,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : June 19, 2017
- (D) **Registered Geographical
Indication** : **Chamba Rumal**
- (E) **Registered Proprietor** : Himachal Pradesh Patent Information Centre
- (F) **Address** : Himachal Pradesh Patent Information Centre,
State Council for Science,
Technology and Environment,
B-34, SDA Complex,
Kasumpati, Shimla - 171 009
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile

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**G.I. Authorised User Application No. - 3950 in respect of Chamba Rumal
Registered GI Application No. – 79**

Application is made by, **Mrs. Anamika Nayyar**, D/o Mr. Bansi Lal Nayyar, at R/o Mohalla Mugla, Tehsil, District: Chamba, Himachal Pradesh, India, dated June 19, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Chamba Rumal** under Application No - 79 in respect of Textile falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Anamika Nayyar
D/o Mr. Bansi Lal Nayyar
- (B) **Address** : Mrs. Anamika Nayyar,
D/o Mr. Bansi Lal Nayyar,
R/o Mohalla Mugla,
Post: Tehsil,
District: Chamba,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : June 19, 2017
- (D) **Registered Geographical
Indication** : **Chamba Rumal**
- (E) **Registered Proprietor** : Himachal Pradesh Patent Information Centre
- (F) **Address** : Himachal Pradesh Patent Information Centre,
State Council for Science,
Technology and Environment,
B-34, SDA Complex,
Kasumpti, Shimla - 171 009
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile

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**G.I. Authorised User Application No. - 3951 in respect of Chamba Rumal
Registered GI Application No. – 79**

Application is made by, **Mrs. Sarika Nayyar**, D/o Mr. Bansi Lal Nayyar, at R/o Mohalla Mugla, Tehsil, District: Chamba, Himachal Pradesh, India, dated June 19, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Chamba Rumal** under Application No - 79 in respect of Textile falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Sarika Nayyar
D/o Mr. Bansi Lal Nayyar
- (B) **Address** : Mrs. Sarika Nayyar,
D/o Mr. Bansi Lal Nayyar,
R/o Mohalla Mugla,
Post: Tehsil,
District: Chamba,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : June 19, 2017
- (D) **Registered Geographical
Indication** : **Chamba Rumal**
- (E) **Registered Proprietor** : Himachal Pradesh Patent Information Centre
- (F) **Address** : Himachal Pradesh Patent Information Centre,
State Council for Science,
Technology and Environment,
B-34, SDA Complex,
Kasumpti, Shimla - 171 009
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile

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**G.I. Authorised User Application No. - 3952 in respect of Chamba Rumal
Registered GI Application No. – 79**

Application is made by, **Mrs. Kumari Suraj Begum**, D/o Mr. Naam Mohd, at R/o Firdous Handicrafts, Mohalla Pacckatala, Tehsil, District: Chamba, Himachal Pradesh, India, dated June 19, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Chamba Rumal** under Application No - 79 in respect of Textile falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Kumari Suraj Begum
D/o Mr. Naam Mohd
- (B) **Address** : Mrs. Kumari Suraj Begum,
D/o Mr. Naam Mohd,
R/o Firdous Handicrafts, Mohalla Pacckatala,
Post: Tehsil,
District: Chamba,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : June 19, 2017
- (D) **Registered Geographical
Indication** : **Chamba Rumal**
- (E) **Registered Proprietor** : Himachal Pradesh Patent Information Centre
- (F) **Address** : Himachal Pradesh Patent Information Centre,
State Council for Science,
Technology and Environment,
B-34, SDA Complex,
Kasumpati, Shimla - 171 009
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile

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**G.I. Authorised User Application No. - 3953 in respect of Chamba Rumal
Registered GI Application No. – 79**

Application is made by, **Mrs. Kamla Nayyar** W/o Mr. Bansi Lal Nayyar, at R/o Mohalla Mugla, Tehsil, District: Chamba, Himachal Pradesh, India, dated June 19, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Chamba Rumal** under Application No - 79 in respect of Textile falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Kamla Nayyar
W/o Mr. Bansi Lal Nayyar
- (B) **Address** : Mrs. Kamla Nayyar,
W/o Mr. Bansi Lal Nayyar,
R/o Mohalla Mugla,
Post: Tehsil,
District: Chamba,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : June 19, 2017
- (D) **Registered Geographical
Indication** : **Chamba Rumal**
- (E) **Registered Proprietor** : Himachal Pradesh Patent Information Centre
- (F) **Address** : Himachal Pradesh Patent Information Centre,
State Council for Science,
Technology and Environment,
B-34, SDA Complex,
Kasumpti, Shimla - 171 009
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile

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**G.I. Authorised User Application No. - 4745 in respect of Chamba Rumal
Registered GI Application No. – 79**

Application is made by, **Ms. Heena** D/o Shri. Hoshiyara, at Village Bretta, Post: Rajpura, District: Chamba – 176310, Himachal Pradesh, India, dated July 24, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Chamba Rumal** under Application No - 79 in respect of Textile falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Heena
D/o Shri .Hoshiyara
- (B) **Address** : Ms. Heena,
D/o Shri. Hoshiyara,
Village Bretta, Post: Rajpura,
District: Chamba – 176310,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : July 24, 2018
- (D) **Registered Geographical
Indication** : **Chamba Rumal**
- (E) **Registered Proprietor** : Himachal Pradesh Patent Information Centre
- (F) **Address** : Himachal Pradesh Patent Information Centre,
State Council for Science,
Technology and Environment,
B-34, SDA Complex,
Kasumpti, Shimla - 171 009
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile

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**G.I. Authorised User Application No. - 4746 in respect of Chamba Rumal
Registered GI Application No. – 79**


Application is made by, **Ms. Pinki**, D/o Shri Kailaso, at Village Budiyadi, Post: Uteep, District: Chamba – 176310, Himachal Pradesh, India, dated July 24, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Chamba Rumal under** Application No - 79 in respect of Textile falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Pinki
D/o Shri Kailaso
- (B) **Address** : Ms. Pinki,
D/o Shri Kailaso
Village Budiyadi, Post: Uteep,
District: Chamba – 176310,
Himachal Pradesh, India.
- (C) **Date of Authorised
User Application** : July 24, 2018
- (D) **Registered Geographical
Indication** : **Chamba Rumal**
- (E) **Registered Proprietor** : Himachal Pradesh Patent Information Centre
- (F) **Address** : Himachal Pradesh Patent Information Centre,
State Council for Science,
Technology and Environment,
B-34, SDA Complex,
Kasumpti, Shimla - 171 009
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile

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**G.I. Authorised User Application No. - 4789 in respect of East India Leather
Registered GI Application No. – 95**

Application is made by, **M/s. Sathik Tanning Company**, Represented by M. Sherif Sathik Ali, No. B.O. 616/2 & 617/2, Batlagundu Road, Pallapatty, District: Dindigul – 624 201, Tamil Nadu, India dated November 13, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No - 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Sathik Tanning Company
Represented by M. Sherif Sathik Ali
- (B) **Address** : M/s. Sathik Tanning Company
Represented by M. Sherif Sathik Ali,
No. B.O. 616/2 & 617/2, Batlagundu Road,
Pallapatty, District: Dindigul – 624 201,
Tamil Nadu, India.
- (C) **Date of Authorised
User Application** : November 13, 2018
- (D) **Registered Geographical
Indication** : **East India Leather**
- 
- (E) **Registered Proprietor** : 1. The Trichy Tanners Association Society,
2. The Dindigul Tanners Association Society
- (F) **Address** : 1. The Trichy Tanners Association Society,
Registration No.33/88, No.10, Pudukkottai
Road, Sembattu, Trichy - 620 007,
Tamil Nadu, India
2. The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86,
B-Madurai Road, Begambur, Dindigul,
Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class 18 - Leather
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**G.I. Authorised User Application No. - 4697 in respect of Thanjavur Doll
Registered GI Application No. – 96**


Application is made by, **Shri. S. Boopathy**, at 879/2, Kammala Street, Mariamman Koil Streets, Thanjavur – 613 501, Tamil Nadu, India dated February 13, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Doll** under Application No - 96 in respect of Toys falling in Class 28 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. S. Boopathy
- (B) **Address** : Shri. S. Boopathy,
879/2, Kammala Street,
Mariamman Koil Streets,
Thanjavur – 613 501,
Tamil Nadu, India.
- (C) **Date of Authorised
User Application** : February 13, 2018
- (D) **Registered Geographical
Indication** : **Thanjavur Doll**
- (E) **Registered Proprietor** : Thanjavur Chamber of Commerce
- (F) **Address** : Thanjavur Chamber of Commerce,
18A/2886, Srinivasa Pillai Road,
Santhapillai Gate, Thanjavur
- (G) **Class** : 28
- (H) **Goods** : Class 28 – Toys.

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**G.I. Authorised User Application No. - 4814 in respect of Banaras Brocades and Sarees
Registered GI Application No. – 99**

Application is made by, **M/s. Weave India** Represented by Mr. Rajesh Kumar Kushwaha, at D-59/14, Mahmoor Gaj, Varanasi – 221 010, Uttar Pradesh, India. dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Banaras Brocades and Sarees, under Application No - 99 in respect of Silk Brocades Like Amru Brocade etc., Textiles Good not classified elsewhere i.e. Bed and Table Covers etc., Silk Sarees, Dress Materials, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut work Saree, Butidar Sarees etc., Silk Embroidery Sarees, etc., falling in Class 23,24,25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Weave India
Represented by Mr. Rajesh Kumar Kushwaha
- (B) **Address** : M/s. Weave India,
D-59/14, Mahmoor Gaj, Varanasi – 221 010,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : November 28, 2018
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**

- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries (Eastern Zone)
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporter's Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-
operative Federation Ltd,
(Viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra, Rangoli

Garden Chouraha, Near Rangoli Garden Restaurant, Sarnath, Varanasi - 221007, UP

(ii) Human Welfare Association, S-15/116, 2 AC. Mawaiya Sarnath, Varanasi – 221007, UP

(iii) Joint Director of Industries (Eastern Zone) Lahatara, Office of GMIDIC, Varanasi, Uttar Pradesh

(iv) Director of Handloom & Textile U.P. Rathyatra, Varanasi, Uttar Pradesh;

(v) Eastern UP Exporters' Association, B-2, Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;

(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;

(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.

(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

(G) Class : 23, 24, 25 & 26

(H) Goods : Class 23 - Silk Brocades Like Amru Brocades etc,
Class 24 - Textiles Good not classified elsewhere i.e. Bed and Tables Covers etc.,
Class 25 - Silk Sarees, Dress Material, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees Tissue Saree, Cut Work Sarees, Butidar Sarees etc.,
Class 26 - Silk Embroidery Sarees, etc.,

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**G.I. Authorised User Application No. - 4815 in respect of Banaras Brocades and Sarees
Registered GI Application No. – 99**

Application is made by, **M/s. D. S. Exports**, Represented by Mr. Deep Shankar Vyas, at H. No. D. 16/19, Man Mandir, Dashashwamedh, Varanasi, - 221 001, Uttar Pradesh, India. dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees**, under Application No - 99 in respect of Silk Brocades Like Amru Brocade etc., Textiles Good not classified elsewhere i.e. Bed and Table Covers etc., Silk Sarees, Dress Materials, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut work Saree, Butidar Sarees etc., Silk Embroidery Sarees, etc., falling in Class 23,24,25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. D. S. Exports
Represented by Mr. Deep Shankar Vyas
- (B) **Address** : M/s. D. S. Exports,
H. No. D. 16/19, Man Mandir, Dashashwamedh,
Varanasi, - 221 001,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : November 28, 2018
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- 
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries (Eastern Zone)
(iv) Director of Handloom & Textiles U.P.,
(v) Eastern UP Exporter's Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-
operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra, Rangoli

Garden Chouraha, Near Rangoli Garden Restaurant, Sarnath, Varanasi - 221007, UP

(ii) Human Welfare Association, S-15/116, 2 AC. Mawaiya Sarnath, Varanasi – 221007, UP

(iii) Joint Director of Industries (Eastern Zone) Lahatara, Office of GMIDIC, Varanasi, Uttar Pradesh

(iv) Director of Handloom & Textile U.P. Rathyatra, Varanasi, Uttar Pradesh;

(v) Eastern UP Exporters' Association, B-2, Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;

(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;

(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.

(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.


(G) Class : 23, 24, 25 & 26

(H) Goods : Class 23 - Silk Brocades Like Amru Brocades etc,
Class 24 - Textiles Good not classified elsewhere i.e. Bed and Tables Covers etc.,
Class 25 - Silk Sarees, Dress Material, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees Tissue Saree, Cut Work Sarees, Butidar Sarees etc.,
Class 26 - Silk Embroidery Sarees, etc.,

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**G.I. Authorised User Application No. - 4816 in respect of Banaras Brocades and Sarees
Registered GI Application No. – 99**

Application is made by, **M/s. Tohfa Represented by Mr. Arif Jamal Ansari**, at A.34/58-B, Qazzakpura (Ansarabad), Sir Fazle Ali Road, Varanasi – 221 001, Uttar Pradesh, India. dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees**, under Application No - 99 in respect of Silk Brocades Like Amru Brocade etc., Textiles Good not classified elsewhere i.e. Bed and Table Covers etc., Silk Sarees, Dress Materials, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut work Saree, Butidar Sarees etc., Silk Embroidery Sarees, etc., falling in Class 23,24,25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Tohfa
Represented by Mr. Arif Jamal Ansari
- (B) **Address** : M/s. Tohfa,
A.34/58-B, Qazzakpura (Ansarabad),
Sir Fazle Ali Road, Varanasi – 221 001,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : November 28, 2018
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- 
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries (Eastern Zone)
(iv) Director of Handloom & Textiles U.P.,
(v) Eastern UP Exporter's Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-
operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra, Rangoli

Garden Chouraha, Near Rangoli Garden Restaurant, Sarnath, Varanasi - 221007, UP

(ii) Human Welfare Association, S-15/116, 2 AC. Mawaiya Sarnath, Varanasi – 221007, UP

(iii) Joint Director of Industries (Eastern Zone) Lahatara, Office of GMIDIC, Varanasi, Uttar Pradesh

(iv) Director of Handloom & Textile U.P. Rathyatra, Varanasi, Uttar Pradesh;

(v) Eastern UP Exporters' Association, B-2, Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;

(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;

(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.

(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.


(G) Class : 23, 24, 25 & 26

(H) Goods : Class 23 - Silk Brocades Like Amru Brocades etc,
Class 24 - Textiles Good not classified elsewhere i.e. Bed and Tables Covers etc.,
Class 25 - Silk Sarees, Dress Material, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees Tissue Saree, Cut Work Sarees, Butidar Sarees etc.,
Class 26 - Silk Embroidery Sarees, etc.,

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**G.I. Authorised User Application No. – 4817 in respect of Banaras Brocades and Sarees
Registered GI Application No. – 99**

Application is made by, **M/s. Jamdani Emporium Represented by Mr. Peer Mohammad Ansari**, at 5, Cholapur, Varanasi – 221 101 Uttar Pradesh, India. dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees**, under Application No - 99 in respect of Silk Brocades Like Amru Brocade etc., Textiles Good not classified elsewhere i.e. Bed and Table Covers etc., Silk Sarees, Dress Materials, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut work Saree, Butidar Sarees etc., Silk Embroidery Sarees, etc., falling in Class 23,24,25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Jamdani Emporium
Represented by Mr. Peer Mohammad Ansari
- (B) **Address** : M/s. Jamdani Emporium,
5, Cholapur, Varanasi – 221 101,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : November 28, 2018
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**

- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries (Eastern Zone)
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporter's Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-
operative Federation Ltd,
(Viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra, Rangoli

Garden Chouraha, Near Rangoli Garden Restaurant, Sarnath, Varanasi - 221007, UP

(ii) Human Welfare Association, S-15/116, 2 AC. Mawaiya Sarnath, Varanasi – 221007, UP

(iii) Joint Director of Industries (Eastern Zone) Lahatara, Office of GMIDIC, Varanasi, Uttar Pradesh

(iv) Director of Handloom & Textile U.P. Rathyatra, Varanasi, Uttar Pradesh;

(v) Eastern UP Exporters' Association, B-2, Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;

(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;

(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.

(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.


(G) Class : 23, 24, 25 & 26

(H) Goods : Class 23 - Silk Brocades Like Amru Brocades etc,
Class 24 - Textiles Good not classified elsewhere i.e. Bed and Tables Covers etc.,
Class 25 - Silk Sarees, Dress Material, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees Tissue Saree, Cut Work Sarees, Butidar Sarees etc.,
Class 26 - Silk Embroidery Sarees, etc.,

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**G.I. Authorised User Application No. - 5029 in respect of Banaras Brocades and Sarees
Registered GI Application No. – 99**

Application is made by, **M/s. Silko International**, Represented by Mr. Rajiv Agrawal, at Prem Kunj, D.59/65, Sigra Mahmoorganj Road, Varanasi – 221 010, Uttar Pradesh, India. dated February 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Banaras Brocades and Sarees, under Application No - 99 in respect of Silk Brocades Like Amru Brocade etc., Textiles Good not classified elsewhere i.e. Bed and Table Covers etc., Silk Sarees, Dress Materials, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut work Saree, Butidar Sarees etc., Silk Embroidery Sarees, etc., falling in Class 23,24,25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Silko International
Represented by Mr. Rajiv Agrawal,
- (B) **Address** : M/s. Silko International,
Prem Kunj, D.59/65, Sigra Mahmoorganj Road,
Varanasi – 221 010,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : February 06, 2019
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- 
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries (Eastern Zone)
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporter's Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-
operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra, Rangoli

Garden Chouraha, Near Rangoli Garden Restaurant, Sarnath, Varanasi - 221007, UP

(ii) Human Welfare Association, S-15/116, 2 AC. Mawaiya Sarnath, Varanasi – 221007, UP

(iii) Joint Director of Industries (Eastern Zone) Lahatara, Office of GMIDIC, Varanasi, Uttar Pradesh

(iv) Director of Handloom & Textile U.P. Rathyatra, Varanasi, Uttar Pradesh;

(v) Eastern UP Exporters' Association, B-2, Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;

(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;

(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.

(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

(G) Class : 23, 24, 25 & 26

(H) Goods : Class 23 - Silk Brocades Like Amru Brocades etc,
Class 24 - Textiles Good not classified elsewhere i.e. Bed and Tables Covers etc.,
Class 25 - Silk Sarees, Dress Material, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees Tissue Saree, Cut Work Sarees, Butidar Sarees etc.,
Class 26 - Silk Embroidery Sarees, etc.,

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**G.I. Authorised User Application No. - 5030 in respect of Banaras Brocades and Sarees
Registered GI Application No. – 99**

Application is made by, **M/s. Fabrication**, Represented by Mrs. Shaivalini Agrawal, at Prem Kunj, D.59/65, Sigra Mahmoorganj Road, Varanasi – 221 010, Uttar Pradesh, India. dated February 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Banaras Brocades and Sarees, under Application No - 99 in respect of Silk Brocades Like Amru Brocade etc., Textiles Good not classified elsewhere i.e. Bed and Table Covers etc., Silk Sarees, Dress Materials, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut work Saree, Butidar Sarees etc., Silk Embroidery Sarees, etc., falling in Class 23,24,25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Fabrication
Represented by Mrs. Shaivalini Agrawal,
- (B) **Address** : M/s. Fabrication,
Prem Kunj, D.59/65, Sigra Mahmoorganj Road,
Varanasi – 221 010,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : February 06, 2019
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
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- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries (Eastern Zone)
(iv) Director of Handloom & Textiles U.P.,
(v) Eastern UP Exporter's Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-
operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra, Rangoli

Garden Chouraha, Near Rangoli Garden Restaurant, Sarnath, Varanasi - 221007, UP

(ii) Human Welfare Association, S-15/116, 2 AC. Mawaiya Sarnath, Varanasi – 221007, UP

(iii) Joint Director of Industries (Eastern Zone) Lahatara, Office of GMIDIC, Varanasi, Uttar Pradesh

(iv) Director of Handloom & Textile U.P. Rathyatra, Varanasi, Uttar Pradesh;

(v) Eastern UP Exporters' Association, B-2, Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;

(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;

(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.

(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

(G) Class : 23, 24, 25 & 26

(H) Goods : Class 23 - Silk Brocades Like Amru Brocades etc,
Class 24 - Textiles Good not classified elsewhere i.e. Bed and Tables Covers etc.,
Class 25 - Silk Sarees, Dress Material, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees Tissue Saree, Cut Work Sarees, Butidar Sarees etc.,
Class 26 - Silk Embroidery Sarees, etc.,

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**G.I. Authorised User Application No. - 5031 in respect of Banaras Brocades and Sarees
Registered GI Application No. – 99**

Application is made by, **Mr. Vasiul Hasan**, S/o Mr. Faizul Hasan, at J.1/114 – a, Sheshman Bazar, Rajapura, Varanasi – 221 001, Uttar Pradesh, India. dated February 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Banaras Brocades and Sarees, under Application No - 99 in respect of Silk Brocades Like Amru Brocade etc., Textiles Good not classified elsewhere i.e. Bed and Table Covers etc., Silk Sarees, Dress Materials, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut work Saree, Butidar Sarees etc., Silk Embroidery Sarees, etc., falling in Class 23,24,25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vasiul Hasan
S/o Mr. Faizul Hasan,
- (B) **Address** : Mr. Vasiul Hasan
S/o Mr. Faizul Hasan,
J.1/114 – a, Sheshman Bazar,
Rajapura, Varanasi – 221 001,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : February 06, 2019
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
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- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries (Eastern Zone)
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporter's Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-
operative Federation Ltd,
(Viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.

- (F) Address** :
- (i) Banaras Bunkar Samiti, Sharma Katra, Rangoli Garden Chouraha, Near Rangoli Garden Restaurant, Sarnath, Varanasi - 221007, UP
 - (ii) Human Welfare Association, S-15/116, 2 AC. Mawaiya Sarnath, Varanasi – 221007, UP
 - (iii) Joint Director of Industries (Eastern Zone) Lahatara, Office of GMIDIC, Varanasi, Uttar Pradesh
 - (iv) Director of Handloom & Textile U.P. Rathyatra, Varanasi, Uttar Pradesh;
 - (v) Eastern UP Exporters' Association, B-2, Gurukripa Colony, Nadesar, Varanasi – 221002;
 - (vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
 - (vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
 - (viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
 - (ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.
- (G) Class** :
- 23, 24, 25 & 26
- (H) Goods** :
- Class 23 - Silk Brocades Like Amru Brocades etc,
 Class 24 - Textiles Good not classified elsewhere i.e. Bed and Tables Covers etc.,
 Class 25 - Silk Sarees, Dress Material, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees Tissue Saree, Cut Work Sarees, Butidar Sarees etc.,
 Class 26 - Silk Embroidery Sarees, etc.,

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**G.I. Authorised User Application No. - 5032 in respect of Banaras Brocades and Sarees
Registered GI Application No. – 99**

Application is made by, **Mr. Javed Ahemad Ansari**, S/o Mr. Mohammad Umar Ansari, at 3/86, Katehar Gali, Jaitpura, Varanasi – 221 001, Uttar Pradesh, India. dated February 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Banaras Brocades and Sarees, under Application No - 99 in respect of Silk Brocades Like Amru Brocade etc., Textiles Good not classified elsewhere i.e. Bed and Table Covers etc., Silk Sarees, Dress Materials, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut work Saree, Butidar Sarees etc., Silk Embroidery Sarees, etc., falling in Class 23,24,25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Javed Ahemad Ansari
S/o Mr. Mohammad Umar Ansari,
- (B) **Address** : Mr. Javed Ahemad Ansari,
S/o Mr. Mohammad Umar Ansari,
3/86, Katehar Gali, Jaitpura,
Varanasi – 221 001,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : February 06, 2019
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**

- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries (Eastern Zone)
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporter's Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-
operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.

- (F) Address** :
- (i) Banaras Bunkar Samiti, Sharma Katra, Rangoli Garden Chouraha, Near Rangoli Garden Restaurant, Sarnath, Varanasi - 221007, UP
 - (ii) Human Welfare Association, S-15/116, 2 AC. Mawaiya Sarnath, Varanasi – 221007, UP
 - (iii) Joint Director of Industries (Eastern Zone) Lahatara, Office of GMIDIC, Varanasi, Uttar Pradesh
 - (iv) Director of Handloom & Textile U.P. Rathyatra, Varanasi, Uttar Pradesh;
 - (v) Eastern UP Exporters' Association, B-2, Gurukripa Colony, Nadesar, Varanasi – 221002;
 - (vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
 - (vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
 - (viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
 - (ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.
- (G) Class** :
- 23, 24, 25 & 26
- (H) Goods** :
- Class 23 - Silk Brocades Like Amru Brocades etc,
 Class 24 - Textiles Good not classified elsewhere i.e. Bed and Tables Covers etc.,
 Class 25 - Silk Sarees, Dress Material, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees Tissue Saree, Cut Work Sarees, Butidar Sarees etc.,
 Class 26 - Silk Embroidery Sarees, etc.,

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**G.I. Authorised User Application No. - 5033 in respect of Banaras Brocades and Sarees
Registered GI Application No. – 99**

Application is made by, **M/s. Akifa Handloom Silk Co-operative Society Limited**, Represented by Mr. Badruddoza Ansari, at A.17/113K, Pathani Tola, Adampur Pilikothi, Varanasi – 221 001, Uttar Pradesh, India. dated February 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Banaras Brocades and Sarees, under Application No - 99 in respect of Silk Brocades Like Amru Brocade etc., Textiles Good not classified elsewhere i.e. Bed and Table Covers etc., Silk Sarees, Dress Materials, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut work Saree, Butidar Sarees etc., Silk Embroidery Sarees, etc., falling in Class 23,24,25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Akifa Handloom Silk Co-operative Society Limited Represented by Mr. Badruddoza Ansari,
- (B) **Address** : M/s. Akifa Handloom Silk Co-operative Society Limited,
A.17/113K, Pathani Tola, Adampur Pilikothi,
Varanasi – 221 001,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : February 06, 2019
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**

- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries (Eastern Zone)
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporter's Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.

- (F) Address** :
- (i) Banaras Bunkar Samiti, Sharma Katra, Rangoli Garden Chouraha, Near Rangoli Garden Restaurant, Sarnath, Varanasi - 221007, UP
 - (ii) Human Welfare Association, S-15/116, 2 AC. Mawaiya Sarnath, Varanasi – 221007, UP
 - (iii) Joint Director of Industries (Eastern Zone) Lahatara, Office of GMIDIC, Varanasi, Uttar Pradesh
 - (iv) Director of Handloom & Textile U.P. Rathyatra, Varanasi, Uttar Pradesh;
 - (v) Eastern UP Exporters’ Association, B-2, Gurukripa Colony, Nadesar, Varanasi – 221002;
 - (vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
 - (vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
 - (viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
 - (ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.
- (G) Class** :
- 23, 24, 25 & 26
- (H) Goods** :
- Class 23 - Silk Brocades Like Amru Brocades etc,
 Class 24 - Textiles Good not classified elsewhere i.e. Bed and Tables Covers etc.,
 Class 25 - Silk Sarees, Dress Material, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees Tissue Saree, Cut Work Sarees, Butidar Sarees etc.,
 Class 26 - Silk Embroidery Sarees, etc.,

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**G.I. Authorised User Application No. - 4748 in respect of Sandur Lambani Embroidery
Registered GI Application No. – 134**


Application is made by, **Sandur Kushala Kala Kendra**, Kudligi - Bellary Road, Sandur, District: Bellary – 583 119, Karnataka, India dated August 01, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sandur Lambani Embroidery** under Application No - 134 in respect of Handicraft - Hand Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Sandur Kushala Kala Kendra
- (B) **Address** : Sandur Kushala Kala Kendra,
Kudligi - Bellary Road, Sandur,
District: Bellary - 583 119,
Karnataka, India.
- (C) **Date of Authorised
User Application** : August 01, 2018
- (D) **Registered Geographical
Indication** : **Sandur Lambani Embroidery**
- (E) **Registered Proprietor** : 1. Sandur Kushala Kala Kendra
2. Karnataka State Handicrafts Development
Corporation Limited
- (F) **Address** : 1. Sandur Kushala Kala Kendra
Sandur - 583 119, District: Bellary,
Karnataka, India
2. Karnataka State Handicrafts Development
Corporation Limited.
No. 45, M.G. Road, Bangalore - 560 001,
Karnataka, India
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : Class 24, 25 & 26 - Handicraft - Hand Embroidery

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**G.I. Authorised User Application No. - 4795 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Opee Carpet Corporation**, Represented by Mr. Om Prakash Gupta, at Post Box No. 186, Anand Nagar, (Near Telephone Exchange), Bhadohi – 221 401 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Opee Carpet Corporation
Represented by Mr. Om Prakash
- (B) **Address** : M/s. Opee Carpet Corporation,
Post Box No. 186, Anand Nagar,
(Near Telephone Exchange), Bhadohi – 221 401,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : November 28, 2018
- (D) **Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**
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- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.
- (F) **Address** : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government
of Uttar Pradesh, Varanasi Region, Varanasi,
Uttar Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet
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**G.I. Authorised User Application No. - 4796 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Beekay International**, Represented by Mr. Ved Prakash Gupta, at Anand Nagar, Near Telephone Exchange, Bhadohi – 221 401 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Beekay International
Represented by Mr. Ved Prakash Gupta

(B) Address : M/s. Beekay International,
Anand Nagar, Near Telephone Exchange,
Bhadohi – 221 401, Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : November 28, 2018

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4797 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Tahumo Exports Private Limited**, Represented by Mr. Tariq Raza Azmi, at B-1732, G.T.B. Nagar Kareli, Allahabad – 211 016 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Tahumo Exports Private Limited Represented by Mr. Tariq Raza Azmi

(B) Address : M/s. Tahumo Exports Private Limited,
B-1732, G.T.B. Nagar Kareli, Allahabad – 211 016,
Uttar Pradesh, India.

(C) Date of Authorised User Application : November 28, 2018

(D) Registered Geographical Indication : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor :
1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address :
1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4798 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Ayub Rugs**, Represented by Mr. Mohd. Ayub Ansari, at Quazipur Road, Bhadohi – 221 401 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Ayub Rugs
Represented by Mr. Mohd. Ayub Ansari

(B) Address : M/s. Ayub Rugs Ansari,
Quazipur Road, Bhadohi – 221 401,
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : November 28, 2018

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.


(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4799 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Shamsi Collections**, Represented by Mr. Shahid Husain, at Pure Rahim Khan Alampur, Bhadohi – 221 401 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Shamsi Collections
Represented by Mr. Shahid Husain
- (B) **Address** : M/s. Shamsi Collections,
Pure Rahim Khan Alampur, Bhadohi – 221 401,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : November 28, 2018
- (D) **Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**
- 
- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.
- (F) **Address** : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4800 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Abbas Wazir Private Limited**, Represented by Mr. Nadeem Qayum Ansari, at Civil Lines, Bhadohi – 221 401 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Abbas Wazir Private Limited
Represented by Mr. Nadeem Qayum Ansari

(B) Address : M/s. Abbas Wazir Private Limited,
Civil Lines, Bhadohi – 221 401,
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : November 28, 2018

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4801 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Anisa Carpets Limited**, Represented Mr. Najam Ansari, at Civil Lines, Bhadohi – 221 401 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Anisa Carpets Limited
Represented Mr. Najam Ansari

(B) Address : M/s. Anisa Carpets Limited,
Civil Lines, Bhadohi – 221 401,
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : November 28, 2018

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4802 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Surya Carpet Private Limited**, Represented by Mr. Surya Mani Tiwari, at Ugapur, Aurai – 221 301, Bhadohi, Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Surya Carpet Private Limited
Represented by Mr. Surya Mani Tiwari
- (B) **Address** : M/s. Surya Carpet Private Limited,
Ugapur, Aurai – 221 301, Bhadohi,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : November 28, 2018
- (D) **Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**
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- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.
- (F) **Address** : 1.All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2.The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3.Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4803 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. OAC Rugs**, Represented by Mr. Mohd. Naseem Ansari, at Railway Station Road, Post Box No. 34, Bhadohi – 221 401 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. OAC Rugs
Represented by Mr. Mohd. Naseem Ansari

(B) Address : M/s. OAC Rugs
Railway Station Road,
Post Box No. 34, Bhadohi – 221 401,
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : November 28, 2018

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4804 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Teppich World**, Represented by Mr. Mohd. Aasif, at Peerkhanpur Road, Bhadohi – 221 401 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Teppich World
Represented by Mr. Mohd. Aasif

(B) Address : M/s. Teppich World,
Peerkhanpur Road, Bhadohi – 221 401,
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : November 28, 2018

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4805 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. S. U. Rugs**, Represented by Mrs. Seema Aasif, at Peerkhanpur Road, Bhadohi – 221 401 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. S. U. Rugs
Represented by Mrs. Seema Aasif

(B) Address : M/s. S. U. Rugs,
Peerkhanpur Road, Bhadohi – 221 401,
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : November 28, 2018

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4806 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. M. R. Oriental Rugs**, Represented by Mr. Hemant Kumar Jaiswal, at Khamaria – 221 306, Bhadohi, Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. M. R. Oriental Rugs
Represented by Mr. Hemant Kumar Jaiswal

(B) Address : M/s. M. R. Oriental Rugs,
Khamaria – 221 306, Bhadohi,
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : November 28, 2018

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor :
1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address :
1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4807 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Kailash Rug Industries**, Represented by Mr. Alok Kumar Baranwal, at Khamaria – 221 306, Bhadohi, Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Kailash Rug Industries
Represented by Mr. Alok Kumar Baranwal

(B) Address : M/s. Kailash Rug Industries,
Khamaria – 221 306, Bhadohi,
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : November 28, 2018

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4808 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Jeyaar Exports**, Represented by Mr. Ratnesh Kumar Mishra, at Maryadpatti, Bhadohi – 221 401 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Jeyaar Exports
Represented by Mr. Ratnesh Kumar Mishra

(B) **Address** : M/s. Jeyaar Exports,
Maryadpatti, Bhadohi – 221 401,
Uttar Pradesh, India.

(C) **Date of Authorised
User Application** : November 28, 2018

(D) **Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) **Registered Proprietor** : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) **Address** : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) **Class** : 27

(H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4809 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Designers Desire**, Represented by Mr. Obaidullah Saif Waziri, at Naya Bazar, Bhadohi – 221 409 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Designers Desire
Represented by Mr. Obaidullah Saif Waziri

(B) Address : M/s. Designers Desire,
Naya Bazar, Bhadohi – 221 409,
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : November 28, 2018

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4810 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Tulsiram Gaya Prasad Private Limited**, Represented by Mr. Anurag Baranwal, at Vill. Babusarai, Post: Maharajganj, District: Bhadohi – 221 314 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Tulsiram Gaya Prasad Private Limited
Represented by Mr. Anurag Baranwal

(B) Address : M/s. Tulsiram Gaya Prasad Private Limited,
Vill. Babusarai, Post: Maharajganj,
District: Bhadohi – 221 314,
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : November 28, 2018

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4811 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. A. R. Sons**, Represented by Mr. Shobh Nath Gupta, at Shiv Nagar, G.T. Road, Gopiganj – 221 303 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. A. R. Sons
Represented by Mr. Shobh Nath Gupta

(B) Address : M/s. A. R. Sons,
Shiv Nagar, G.T. Road, Gopiganj – 221 303,
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : November 28, 2018

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1.All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2.The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3.Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4812 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Persian Rug Manufacturers**, Represented by Mr. Shobh Nath Gupta, at Shiv Nagar, G.T. Road, Gopiganj – 221 303 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Persian Rug Manufacturers
Represented by Mr. Shobh Nath Gupta

(B) Address : M/s. Persian Rug Manufacturers,
Shiv Nagar, G.T. Road, Gopiganj – 221 303,
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : November 28, 2018

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1.All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2.The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3.Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4813 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Champo Carpets**, Represented by Mr. Sanjay Mehrotra, at Harirampur, Aurai Road, Bhadohi – 221 401 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Champo Carpets
Represented by Mr. Sanjay Mehrotra
- (B) **Address** : M/s. Champo Carpets,
Harirampur, Aurai Road, Bhadohi – 221 401,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : November 28, 2018
- (D) **Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**
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- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.
- (F) **Address** : 1.All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2.The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3.Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 5023 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Kaka Carpets**, Represented by Mr. Yadvendra Kumar Roy, at Gyanpur Road, Hariyaon, District: Bhadohi - 221 401 Uttar Pradesh, India, dated February 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Kaka Carpets
Represented by Mr. Yadvendra Kumar Roy,

(B) Address : M/s. Kaka Carpets,
Gyanpur Road, Hariyaon,
District: Bhadohi - 221 401
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : February 06, 2019

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government
of Uttar Pradesh, Varanasi Region, Varanasi,
Uttar Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 5024 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Kaka Overseas Limited**, Represented by Mr. Yadvendra Kumar Roy, at Hariyaon Gyanpur Road, District: Bhadohi – 221 401 Uttar Pradesh, India, dated February 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Kaka Overseas Limited
Represented by Mr. Yadvendra Kumar Roy,

(B) Address : M/s. Kaka Overseas Limited,
Hariyaon Gyanpur Road,
District: Bhadohi – 221 401
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : February 06, 2019

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government
of Uttar Pradesh, Varanasi Region, Varanasi,
Uttar Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 5025 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Shobha Woolens Private Limited**, Represented by Mr. Yadvendra Kumar Roy, at Hariyaon Gyanpur Road, District: Bhadohi – 221 401 Uttar Pradesh, India, dated February 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Shobha Woolens Private Limited
Represented by Mr. Yadvendra Kumar Roy,

(B) Address : M/s. Shobha Woollens Private Limited,
Gyanpur Road, Hariyaon,
District: Bhadohi - 221 401
Uttar Pradesh, India

**(C) Date of Authorised
User Application** : February 06, 2019

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government
of Uttar Pradesh, Varanasi Region, Varanasi,
Uttar Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 5026 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Rugsotic**, Represented by Mr. Nitish Kumar Roy, at National Tiraha Bhadohi – 221 401 Uttar Pradesh, India, dated February 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Rugsotic
Represented by Mr. Nitish Kumar Roy,

(B) Address : M/s. Rugsotic,
National Tiraha Bhadohi – 221 401
Uttar Pradesh, India

**(C) Date of Authorised
User Application** : February 06, 2019

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government
of Uttar Pradesh, Varanasi Region, Varanasi,
Uttar Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 5027 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Rug Accessories**, Represented by Mr. Nitin Baranwal, at Station Road, Bhadohi – 221 401 Uttar Pradesh, India, dated February 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Rug Accessories
Represented by Mr. Nitin Baranwal,

(B) Address : M/s. Rug Accessories,
Station Road, Bhadohi – 221 401
Uttar Pradesh, India

**(C) Date of Authorised
User Application** : February 06, 2019

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor :
1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address :
1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government
of Uttar Pradesh, Varanasi Region, Varanasi,
Uttar Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 5028 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Malti Rugs**, Represented by Mr. Nitin Baranwal, at Gyanpur Road, Bhadohi - 221 401 Uttar Pradesh, India, dated February 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Malti Rugs
Represented by Mr. Nitin Baranwal,

(B) **Address** : M/s. Malti Rugs,
Gyanpur Road, Bhadohi - 221 401
Uttar Pradesh, India

(C) **Date of Authorised
User Application** : February 06, 2019

(D) **Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) **Registered Proprietor** : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) **Address** : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government
of Uttar Pradesh, Varanasi Region, Varanasi,
Uttar Pradesh, India.


(G) **Class** : 27

(H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4795 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Opee Carpet Corporation**, Represented by Mr. Om Prakash Gupta, at Post Box No. 186, Anand Nagar, (Near Telephone Exchange), Bhadohi – 221 401 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Opee Carpet Corporation
Represented by Mr. Om Prakash
- (B) **Address** : M/s. Opee Carpet Corporation,
Post Box No. 186, Anand Nagar,
(Near Telephone Exchange), Bhadohi – 221 401,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : November 28, 2018
- (D) **Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**
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- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.
- (F) **Address** : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government
of Uttar Pradesh, Varanasi Region, Varanasi,
Uttar Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet
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**G.I. Authorised User Application No. - 4796 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Beekay International**, Represented by Mr. Ved Prakash Gupta, at Anand Nagar, Near Telephone Exchange, Bhadohi – 221 401 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Beekay International
Represented by Mr. Ved Prakash Gupta

(B) Address : M/s. Beekay International,
Anand Nagar, Near Telephone Exchange,
Bhadohi – 221 401, Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : November 28, 2018

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor :
1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address :
1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4797 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Tahumo Exports Private Limited**, Represented by Mr. Tariq Raza Azmi, at B-1732, G.T.B. Nagar Kareli, Allahabad – 211 016 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Tahumo Exports Private Limited Represented by Mr. Tariq Raza Azmi

(B) Address : M/s. Tahumo Exports Private Limited,
B-1732, G.T.B. Nagar Kareli, Allahabad – 211 016,
Uttar Pradesh, India.

(C) Date of Authorised User Application : November 28, 2018

(D) Registered Geographical Indication : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor :
1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address :
1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4798 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Ayub Rugs**, Represented by Mr. Mohd. Ayub Ansari, at Quazipur Road, Bhadohi – 221 401 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Ayub Rugs
Represented by Mr. Mohd. Ayub Ansari

(B) Address : M/s. Ayub Rugs Ansari,
Quazipur Road, Bhadohi – 221 401,
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : November 28, 2018

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.


(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4799 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Shamsi Collections**, Represented by Mr. Shahid Husain, at Pure Rahim Khan Alampur, Bhadohi – 221 401 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Shamsi Collections
Represented by Mr. Shahid Husain
- (B) **Address** : M/s. Shamsi Collections,
Pure Rahim Khan Alampur, Bhadohi – 221 401,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : November 28, 2018
- (D) **Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**
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- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.
- (F) **Address** : 1.All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2.The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3.Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4800 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Abbas Wazir Private Limited**, Represented by Mr. Nadeem Qayum Ansari, at Civil Lines, Bhadohi – 221 401 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Abbas Wazir Private Limited
Represented by Mr. Nadeem Qayum Ansari

(B) Address : M/s. Abbas Wazir Private Limited,
Civil Lines, Bhadohi – 221 401,
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : November 28, 2018

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4801 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Anisa Carpets Limited**, Represented Mr. Najam Ansari, at Civil Lines, Bhadohi – 221 401 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Anisa Carpets Limited
Represented Mr. Najam Ansari

(B) Address : M/s. Anisa Carpets Limited,
Civil Lines, Bhadohi – 221 401,
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : November 28, 2018

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4802 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Surya Carpet Private Limited**, Represented by Mr. Surya Mani Tiwari, at Ugapur, Aurai – 221 301, Bhadohi, Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Surya Carpet Private Limited
Represented by Mr. Surya Mani Tiwari

(B) Address : M/s. Surya Carpet Private Limited,
Ugapur, Aurai – 221 301, Bhadohi,
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : November 28, 2018

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4803 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. OAC Rugs**, Represented by Mr. Mohd. Naseem Ansari, at Railway Station Road, Post Box No. 34, Bhadohi – 221 401 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. OAC Rugs
Represented by Mr. Mohd. Naseem Ansari

(B) Address : M/s. OAC Rugs
Railway Station Road,
Post Box No. 34, Bhadohi – 221 401,
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : November 28, 2018

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4804 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Teppich World**, Represented by Mr. Mohd. Aasif, at Peerkhanpur Road, Bhadohi – 221 401 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Teppich World
Represented by Mr. Mohd. Aasif

(B) Address : M/s. Teppich World,
Peerkhanpur Road, Bhadohi – 221 401,
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : November 28, 2018

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4805 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. S. U. Rugs**, Represented by Mrs. Seema Aasif, at Peerkhanpur Road, Bhadohi – 221 401 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. S. U. Rugs
Represented by Mrs. Seema Aasif

(B) Address : M/s. S. U. Rugs,
Peerkhanpur Road, Bhadohi – 221 401,
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : November 28, 2018

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4806 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. M. R. Oriental Rugs**, Represented by Mr. Hemant Kumar Jaiswal, at Khamaria – 221 306, Bhadohi, Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. M. R. Oriental Rugs
Represented by Mr. Hemant Kumar Jaiswal

(B) Address : M/s. M. R. Oriental Rugs,
Khamaria – 221 306, Bhadohi,
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : November 28, 2018

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor :
1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address :
1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4807 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Kailash Rug Industries**, Represented by Mr. Alok Kumar Baranwal, at Khamaria – 221 306, Bhadohi, Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Kailash Rug Industries
Represented by Mr. Alok Kumar Baranwal

(B) Address : M/s. Kailash Rug Industries,
Khamaria – 221 306, Bhadohi,
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : November 28, 2018

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1.All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2.The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3.Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4808 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Jeyaar Exports**, Represented by Mr. Ratnesh Kumar Mishra, at Maryadpatti, Bhadohi – 221 401 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Jeyaar Exports
Represented by Mr. Ratnesh Kumar Mishra

(B) **Address** : M/s. Jeyaar Exports,
Maryadpatti, Bhadohi – 221 401,
Uttar Pradesh, India.

(C) **Date of Authorised
User Application** : November 28, 2018

(D) **Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) **Registered Proprietor** : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) **Address** : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) **Class** : 27

(H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4809 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Designers Desire**, Represented by Mr. Obaidullah Saif Waziri, at Naya Bazar, Bhadohi – 221 409 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Designers Desire
Represented by Mr. Obaidullah Saif Waziri

(B) Address : M/s. Designers Desire,
Naya Bazar, Bhadohi – 221 409,
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : November 28, 2018

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4810 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Tulsiram Gaya Prasad Private Limited**, Represented by Mr. Anurag Baranwal, at Vill. Babusarai, Post: Maharajganj, District: Bhadohi – 221 314 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Tulsiram Gaya Prasad Private Limited
Represented by Mr. Anurag Baranwal

(B) Address : M/s. Tulsiram Gaya Prasad Private Limited,
Vill. Babusarai, Post: Maharajganj,
District: Bhadohi – 221 314,
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : November 28, 2018

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4811 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. A. R. Sons**, Represented by Mr. Shobh Nath Gupta, at Shiv Nagar, G.T. Road, Gopiganj – 221 303 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. A. R. Sons
Represented by Mr. Shobh Nath Gupta

(B) Address : M/s. A. R. Sons,
Shiv Nagar, G.T. Road, Gopiganj – 221 303,
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : November 28, 2018

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor :
1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address :
1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4812 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Persian Rug Manufacturers**, Represented by Mr. Shobh Nath Gupta, at Shiv Nagar, G.T. Road, Gopiganj – 221 303 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Persian Rug Manufacturers
Represented by Mr. Shobh Nath Gupta

(B) Address : M/s. Persian Rug Manufacturers,
Shiv Nagar, G.T. Road, Gopiganj – 221 303,
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : November 28, 2018

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1.All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2.The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3.Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.


(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4813 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Champo Carpets**, Represented by Mr. Sanjay Mehrotra, at Harirampur, Aurai Road, Bhadohi – 221 401 Uttar Pradesh, India, dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Champo Carpets
Represented by Mr. Sanjay Mehrotra
- (B) **Address** : M/s. Champo Carpets,
Harirampur, Aurai Road, Bhadohi – 221 401,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : November 28, 2018
- (D) **Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**
- 
- (E) **Registered Proprietor** :
1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.
- (F) **Address** :
1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government of
Uttar Pradesh, Varanasi Region, Varanasi, Uttar
Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 5023 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Kaka Carpets**, Represented by Mr. Yadvendra Kumar Roy, at Gyanpur Road, Hariyaon, District: Bhadohi - 221 401 Uttar Pradesh, India, dated February 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Kaka Carpets
Represented by Mr. Yadvendra Kumar Roy,

(B) Address : M/s. Kaka Carpets,
Gyanpur Road, Hariyaon,
District: Bhadohi - 221 401
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : February 06, 2019

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government
of Uttar Pradesh, Varanasi Region, Varanasi,
Uttar Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 5024 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Kaka Overseas Limited**, Represented by Mr. Yadvendra Kumar Roy, at Hariyaon Gyanpur Road, District: Bhadohi – 221 401 Uttar Pradesh, India, dated February 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Kaka Overseas Limited
Represented by Mr. Yadvendra Kumar Roy,

(B) Address : M/s. Kaka Overseas Limited,
Hariyaon Gyanpur Road,
District: Bhadohi – 221 401
Uttar Pradesh, India.

**(C) Date of Authorised
User Application** : February 06, 2019

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government
of Uttar Pradesh, Varanasi Region, Varanasi,
Uttar Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 5025 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Shobha Woolens Private Limited**, Represented by Mr. Yadvendra Kumar Roy, at Hariyaon Gyanpur Road, District: Bhadohi – 221 401 Uttar Pradesh, India, dated February 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Shobha Woolens Private Limited
Represented by Mr. Yadvendra Kumar Roy,

(B) Address : M/s. Shobha Woollens Private Limited,
Gyanpur Road, Hariyaon,
District: Bhadohi - 221 401
Uttar Pradesh, India

**(C) Date of Authorised
User Application** : February 06, 2019

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government
of Uttar Pradesh, Varanasi Region, Varanasi,
Uttar Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 5026 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Rugsotic**, Represented by Mr. Nitish Kumar Roy, at National Tiraha Bhadohi – 221 401 Uttar Pradesh, India, dated February 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Rugsotic
Represented by Mr. Nitish Kumar Roy,

(B) Address : M/s. Rugsotic,
National Tiraha Bhadohi – 221 401
Uttar Pradesh, India

**(C) Date of Authorised
User Application** : February 06, 2019

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor : 1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address : 1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government
of Uttar Pradesh, Varanasi Region, Varanasi,
Uttar Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 5027 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Rug Accessories**, Represented by Mr. Nitin Baranwal, at Station Road, Bhadohi – 221 401 Uttar Pradesh, India, dated February 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Rug Accessories
Represented by Mr. Nitin Baranwal,

(B) Address : M/s. Rug Accessories,
Station Road, Bhadohi – 221 401
Uttar Pradesh, India

**(C) Date of Authorised
User Application** : February 06, 2019

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor :
1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address :
1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government
of Uttar Pradesh, Varanasi Region, Varanasi,
Uttar Pradesh, India.

(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 5028 in respect of Hand Made Carpet Of Bhadohi
Registered GI Application No. – 148**

Application is made by, **M/s. Malti Rugs**, Represented by Mr. Nitin Baranwal, at Gyanpur Road, Bhadohi - 221 401 Uttar Pradesh, India, dated February 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : M/s. Malti Rugs
Represented by Mr. Nitin Baranwal,

(B) Address : M/s. Malti Rugs,
Gyanpur Road, Bhadohi - 221 401
Uttar Pradesh, India

**(C) Date of Authorised
User Application** : February 06, 2019

**(D) Registered Geographical
Indication** : **Hand Made Carpet of Bhadohi**



(E) Registered Proprietor :
1. All India Carpet Manufactures Association
2. The Great Bhadohi Craft Society
3. Joint Director Industries.

(F) Address :
1. All India Carpet Manufactures Association,
Maryadpatti, PB.No.63, Bhadohi – 221 401,
District: S.R.N. Bhadohi, Uttar Pradesh, India.
2. The Great Bhadohi Craft Society,
Chakkishundas (Kawal), Gyanpur, District:
S.R.N. Bhadohi, Uttar Pradesh, India.
3. Joint Director Industries,
Office of Joint Director Industries, Government
of Uttar Pradesh, Varanasi Region, Varanasi,
Uttar Pradesh, India.


(G) Class : 27

(H) Goods : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4761 in respect of Joynagar Moa
Registered GI Application No. – 382**


Application is made by, **Mr. Nirmal Mondal S/o Mr. Brihaspati Mondal**, at Mondal Okayal Para, Nimpith, South 24 Parganas Joynagar - 743338, West Bengal, India dated October 15, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Joynagar Moa** under Application No – 382 in respect of Sweet Meat Products - Food Stuff falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nirmal Mondal
S/o Mr. Brihaspati Mondal
- (B) **Address** : Mr. Nirmal Mondal
S/o Mr. Brihaspati Mondal,
Mondal Okayal Para, Nimpith,
South 24 Parganas Joynagar - 743338,
West Bengal, India.
- (C) **Date of Authorised
User Application** : October 15, 2018
- (D) **Registered Geographical
Indication** : **Joynagar Moa**
- 
- (E) **Registered Proprietor** : Joynagar Moa Nirmankari Society
- (F) **Address** : Joynagar Moa Nirmankari Society,
Radhaballavtala Road,
Joynagar - 743337, South 24 Parganas,
West Bengal, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Sweet Meat Products - Food Stuff.

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**G.I. Authorised User Application No. - 4762 in respect of Joynagar Moa
Registered GI Application No. – 382**


Application is made by, **Mr. Arun Kumar Mondal S/o Mr. Narayan Chandra Mondal**, at Nimpith, Nimpith Ashram, South 24 Parganas, Joynagar - 743338, West Bengal, India dated October 15, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Joynagar Moa** under Application No – 382 in respect of Sweet Meat Products - Food Stuff falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Arun Kumar Mondal
S/o Mr. Narayan Chandra Mondal
- (B) **Address** : Mr. Arun Kumar Mondal
S/o Mr. Narayan Chandra Mondal,
Nimpith, Nimpith Ashram,
South 24 Parganas, Joynagar - 743338,
West Bengal, India.
- (C) **Date of Authorised
User Application** : October 15, 2018
- (D) **Registered Geographical
Indication** : **Joynagar Moa**
- 
- (E) **Registered Proprietor** : Joynagar Moa Nirmankari Society
- (F) **Address** : Joynagar Moa Nirmankari Society,
Radhaballavtala Road,
Joynagar - 743337, South 24 Parganas,
West Bengal, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Sweet Meat Products - Food Stuff.

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**G.I. Authorised User Application No. - 4763 in respect of Joynagar Moa
Registered GI Application No. – 382**


Application is made by, **Mr. Ranjit Das S/o Mr. Kuber Chandra Das**, at Sherhangampur, Nimpith Ashram, South 24 Parganas, Joynagar - 743338, West Bengal, India dated October 15, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Joynagar Moa** under Application No – 382 in respect of Sweet Meat Products - Food Stuff falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ranjit Das
S/o Mr. Kuber Chandra Das
- (B) **Address** : Mr. Ranjit Das
S/o Mr. Kuber Chandra Das,
Sherhangampur, Nimpith Ashram,
South 24 Parganas, Joynagar - 743338,
West Bengal, India.
- (C) **Date of Authorised
User Application** : October 15, 2018
- (D) **Registered Geographical
Indication** : **Joynagar Moa**
- 
- (E) **Registered Proprietor** : Joynagar Moa Nirmankari Society
- (F) **Address** : Joynagar Moa Nirmankari Society,
Radhaballavtala Road,
Joynagar - 743337, South 24 Parganas,
West Bengal, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Sweet Meat Products - Food Stuff.

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**G.I. Authorised User Application No. - 4764 in respect of Joynagar Moa
Registered GI Application No. – 382**


Application is made by, **Mr. Asok Ghosh S/o Late Purna Chandra Ghosh**, at N. S Road, Majilpur No.8 Ward South 24 Parganas, Joynagar - 743337, West Bengal, India dated October 15, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Joynagar Moa** under Application No – 382 in respect of Sweet Meat Products - Food Stuff falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Asok Ghosh
S/o Late Purna Chandra Ghosh
- (B) **Address** : Mr. Asok Ghosh
S/o Late Purna Chandra Ghosh,
N. S Road, Majilpur No.8 Ward
South 24 Parganas, Joynagar - 743337,
West Bengal, India.
- (C) **Date of Authorised
User Application** : October 15, 2018
- (D) **Registered Geographical
Indication** : **Joynagar Moa**
- 
- (E) **Registered Proprietor** : Joynagar Moa Nirmankari Society
- (F) **Address** : Joynagar Moa Nirmankari Society,
Radhaballavtala Road,
Joynagar - 743337, South 24 Parganas,
West Bengal, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Sweet Meat Products - Food Stuff.

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**G.I. Authorised User Application No. - 4765 in respect of Joynagar Moa
Registered GI Application No. – 382**


Application is made by, **Mr. Subhas Sardar S/o Mr. Gobinda Sardar**, at Dakshin Shaligoria, Jugdia, South 24 Parganas, Joynagar - 743355, West Bengal, India dated October 15, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Joynagar Moa** under Application No – 382 in respect of Sweet Meat Products - Food Stuff falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Subhas Sardar
S/o Mr. Gobinda Sardar
- (B) **Address** : Mr. Subhas Sardar
S/o Mr. Gobinda Sardar,
Dakshin Shaligoria, Jugdia,
South 24 Parganas, Joynagar - 743355,
West Bengal, India.
- (C) **Date of Authorised
User Application** : October 15, 2018
- (D) **Registered Geographical
Indication** : **Joynagar Moa**
- 
- (E) **Registered Proprietor** : Joynagar Moa Nirmankari Society
- (F) **Address** : Joynagar Moa Nirmankari Society,
Radhaballavtala Road,
Joynagar - 743337, South 24 Parganas,
West Bengal, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Sweet Meat Products - Food Stuff.

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**G.I. Authorised User Application No. - 4766 in respect of Joynagar Moa
Registered GI Application No. – 382**


Application is made by, **Mr. Amit Kumar Kayal S/o Mr. Abhimanyu Kayal**, at Dakshin Barasat, Uttarkalikapur, Kalikapur Barasat, South 24 Parganas, Joynagar - 743372, West Bengal, India dated October 15, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Joynagar Moa** under Application No – 382 in respect of Sweet Meat Products - Food Stuff falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Amit Kumar Kayal
S/o Mr. Abhimanyu Kayal
- (B) **Address** : Mr. Amit Kumar Kayal
S/o Mr. Abhimanyu Kayal,
Dakshin Barasat, Uttarkalikapur, Kalikapur Barasat,
South 24 Parganas, Joynagar - 743372,
West Bengal, India.
- (C) **Date of Authorised
User Application** : October 15, 2018
- (D) **Registered Geographical
Indication** : **Joynagar Moa**
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- (E) **Registered Proprietor** : Joynagar Moa Nirmankari Society
- (F) **Address** : Joynagar Moa Nirmankari Society,
Radhaballavtala Road,
Joynagar - 743337, South 24 Parganas,
West Bengal, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Sweet Meat Products - Food Stuff.

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**G.I. Authorised User Application No. - 4767 in respect of Joynagar Moa
Registered GI Application No. – 382**

Application is made by, **Mr. Nanda Dulal Halder S/o Mr. Bhadreshwar Halder**, at Nimpith Ashram, Nimpith, South 24 parganas, Joynagar - 743338, West Bengal, India dated October 15, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Joynagar Moa** under Application No – 382 in respect of Sweet Meat Products - Food Stuff falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nanda Dulal Halder
S/o Mr. Bhadreshwar Halder
- (B) **Address** : Mr. Nanda Dulal Halder
S/o Mr. Bhadreshwar Halder,
Nimpith Ashram, Nimpith,
South 24 parganas, Joynagar - 743338,
West Bengal, India.
- (C) **Date of Authorised
User Application** : October 15, 2018
- (D) **Registered Geographical
Indication** : **Joynagar Moa**
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- (E) **Registered Proprietor** : Joynagar Moa Nirmankari Society
- (F) **Address** : Joynagar Moa Nirmankari Society,
Radhaballavtala Road,
Joynagar - 743337, South 24 Parganas,
West Bengal, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Sweet Meat Products - Food Stuff.

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**G.I. Authorised User Application No. - 4768 in respect of Joynagar Moa
Registered GI Application No. – 382**


Application is made by, **Mr. Dilip Das S/o Mr. Gopal Das**, at Beliandanga, Beladanga, South 24 Parganas, Joynagar - 743372, West Bengal, India dated October 15, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Joynagar Moa** under Application No – 382 in respect of Sweet Meat Products - Food Stuff falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dilip Das
S/o Mr. Gopal Das
- (B) **Address** : Mr. Dilip Das
S/o Mr. Gopal Das,
Beliandanga, Beladanga,
South 24 Parganas, Joynagar - 743372,
West Bengal, India.
- (C) **Date of Authorised
User Application** : October 15, 2018
- (D) **Registered Geographical
Indication** : **Joynagar Moa**
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- (E) **Registered Proprietor** : Joynagar Moa Nirmankari Society
- (F) **Address** : Joynagar Moa Nirmankari Society,
Radhaballavtala Road,
Joynagar - 743337, South 24 Parganas,
West Bengal, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Sweet Meat Products - Food Stuff.

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**G.I. Authorised User Application No. - 4769 in respect of Joynagar Moa
Registered GI Application No. – 382**

Application is made by, **Mr. Ashoke Mondal S/o Mr. Uttam Mondal**, at Nimpith Ashram, Nimpith, South 24 Parganas, Joynagar - 743338, West Bengal, India dated October 15, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Joynagar Moa** under Application No – 382 in respect of Sweet Meat Products - Food Stuff falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ashoke Mondal
S/o Mr. Uttam Mondal
- (B) **Address** : Mr. Ashoke Mondal
S/o Mr. Uttam Mondal,
Nimpith Ashram, Nimpith,
South 24 Parganas, Joynagar - 743338,
West Bengal, India.
- (C) **Date of Authorised
User Application** : October 15, 2018
- (D) **Registered Geographical
Indication** : **Joynagar Moa**
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- (E) **Registered Proprietor** : Joynagar Moa Nirmankari Society
- (F) **Address** : Joynagar Moa Nirmankari Society,
Radhaballavtala Road,
Joynagar - 743337, South 24 Parganas,
West Bengal, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Sweet Meat Products - Food Stuff.

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**G.I. Authorised User Application No. - 4770 in respect of Joynagar Moa
Registered GI Application No. – 382**


Application is made by, **Mr. Surath Kayal S/o Mr. Subal Kayal**, at Tulshighata, Nimpith Ashram, South 24 Parganas, Joynagar - 743338, West Bengal, India dated October 15, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Joynagar Moa** under Application No – 382 in respect of Sweet Meat Products - Food Stuff falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Surath Kayal
S/o Mr. Subal Kayal
- (B) **Address** : Mr. Surath Kayal
S/o Mr. Subal Kayal,
Tulshighata, Nimpith Ashram,
South 24 Parganas, Joynagar - 743338,
West Bengal, India.
- (C) **Date of Authorised
User Application** : October 15, 2018
- (D) **Registered Geographical
Indication** : **Joynagar Moa**
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- (E) **Registered Proprietor** : Joynagar Moa Nirmankari Society
- (F) **Address** : Joynagar Moa Nirmankari Society,
Radhaballavtala Road,
Joynagar - 743337, South 24 Parganas,
West Bengal, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Sweet Meat Products - Food Stuff.

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**G.I. Authorised User Application No. - 4771 in respect of Joynagar Moa
Registered GI Application No. – 382**


Application is made by, **Mr. Tapan Halder S/o Mr. Probodh Halder**, at Nimpith, Nimpith Ashram, South 24 Parganas, Joynagar - 743338, West Bengal, India dated October 15, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Joynagar Moa** under Application No – 382 in respect of Sweet Meat Products - Food Stuff falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tapan Halder
S/o Mr. Probodh Halder
- (B) **Address** : Mr. Tapan Halder
S/o Mr. Probodh Halder
Nimpith, Nimpith Ashram,
South 24 Parganas, Joynagar - 743338,
West Bengal, India.
- (C) **Date of Authorised
User Application** : October 15, 2018
- (D) **Registered Geographical
Indication** : **Joynagar Moa**
- 
- (E) **Registered Proprietor** : Joynagar Moa Nirmankari Society
- (F) **Address** : Joynagar Moa Nirmankari Society,
Radhaballavtala Road,
Joynagar - 743337, South 24 Parganas,
West Bengal, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Sweet Meat Products - Food Stuff.

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**G.I. Authorised User Application No. - 4772 in respect of Joynagar Moa
Registered GI Application No. – 382**


Application is made by, **Mr. Sanjay Naiya S/o Mr. Santosh Naiya**, at Nimpith Ashram, Khania Sahajadapur, South 24 Parganas, Joynagar - 743338, West Bengal, India dated October 15, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Joynagar Moa** under Application No – 382 in respect of Sweet Meat Products - Food Stuff falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sanjay Naiya
S/o Mr. Santosh Naiya
- (B) **Address** : Mr. Sanjay Naiya
S/o Mr. Santosh Naiya
Nimpith Ashram, Khania Sahajadapur,
South 24 Parganas, Joynagar - 743338,
West Bengal, India.
- (C) **Date of Authorised
User Application** : October 15, 2018
- (D) **Registered Geographical
Indication** : **Joynagar Moa**
- 
- (E) **Registered Proprietor** : Joynagar Moa Nirmankari Society
- (F) **Address** : Joynagar Moa Nirmankari Society,
Radhaballavtala Road,
Joynagar - 743337, South 24 Parganas,
West Bengal, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Sweet Meat Products - Food Stuff.

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**G.I. Authorised User Application No. - 4773 in respect of Joynagar Moa
Registered GI Application No. – 382**

Application is made by, **Mr. Anath Halder S/o Mr. Prabodh Halder**, at Nimpith, Nimpith Ashram, South 24 Parganas, Joynagar - 743338, West Bengal, India dated October 15, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Joynagar Moa** under Application No – 382 in respect of Sweet Meat Products - Food Stuff falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Anath Halder
S/o Mr. Prabodh Halder
- (B) **Address** : Mr. Anath Halder
S/o Mr. Prabodh Halder
Nimpith, Nimpith Ashram,
South 24 Parganas, Joynagar - 743338,
West Bengal, India.
- (C) **Date of Authorised
User Application** : October 15, 2018
- (D) **Registered Geographical
Indication** : **Joynagar Moa**
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- (E) **Registered Proprietor** : Joynagar Moa Nirmankari Society
- (F) **Address** : Joynagar Moa Nirmankari Society,
Radhaballavtala Road,
Joynagar - 743337, South 24 Parganas,
West Bengal, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Sweet Meat Products - Food Stuff.

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**G.I. Authorised User Application No. - 4774 in respect of Joynagar Moa
Registered GI Application No. – 382**


Application is made by, **Mr. Swapan Mondal S/o Mr. Karttik Mondal**, at Sahjadapur, Nimpith Ashram, South 24 Parganas, Joynagar - 743338, West Bengal, India dated October 15, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Joynagar Moa** under Application No – 382 in respect of Sweet Meat Products - Food Stuff falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Swapan Mondal
S/o Mr. Karttik Mondal
- (B) **Address** : Mr. Swapan Mondal
S/o Mr. Karttik Mondal
Sahjadapur, Nimpith Ashram,
South 24 Parganas, Joynagar - 743338,
West Bengal, India.
- (C) **Date of Authorised
User Application** : October 15, 2018
- (D) **Registered Geographical
Indication** : **Joynagar Moa**
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- (E) **Registered Proprietor** : Joynagar Moa Nirmankari Society
- (F) **Address** : Joynagar Moa Nirmankari Society,
Radhaballavtala Road,
Joynagar - 743337, South 24 Parganas,
West Bengal, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Sweet Meat Products - Food Stuff.

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**G.I. Authorised User Application No. - 4775 in respect of Joynagar Moa
Registered GI Application No. – 382**


Application is made by, **Mr. Brihaspati Mondal S/o Mr. Bibhuti Mondal**, at Nimpith Ashram, Nimpith, South 24 Parganas, Joynagar - 743338, West Bengal, India dated October 15, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Joynagar Moa** under Application No – 382 in respect of Sweet Meat Products - Food Stuff falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Brihaspati Mondal
S/o Mr. Bibhuti Mondal
- (B) **Address** : Mr. Brihaspati Mondal
S/o Mr. Bibhuti Mondal
Nimpith Ashram, Nimpith,
South 24 Parganas, Joynagar - 743338,
West Bengal, India.
- (C) **Date of Authorised
User Application** : October 15, 2018
- (D) **Registered Geographical
Indication** : **Joynagar Moa**
- 
- (E) **Registered Proprietor** : Joynagar Moa Nirmankari Society
- (F) **Address** : Joynagar Moa Nirmankari Society,
Radhaballavtala Road,
Joynagar - 743337, South 24 Parganas,
West Bengal, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Sweet Meat Products - Food Stuff.

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**G.I. Authorised User Application No. - 4776 in respect of Joynagar Moa
Registered GI Application No. – 382**


Application is made by, **Mr. Swapan Kumar Kayal S/o Mr. Sharat Chandra Kayal**, at Nimpith, Nimpith Ashram, South 24 Parganas, Joynagar - 743338, West Bengal, India dated October 15, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Joynagar Moa** under Application No – 382 in respect of Sweet Meat Products - Food Stuff falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Swapan Kumar Kayal
S/o Mr. Sharat Chandra Kayal
- (B) **Address** : Mr. Swapan Kumar Kayal
S/o Mr. Sharat Chandra Kayal
Nimpith, Nimpith Ashram,
South 24 Parganas, Joynagar - 743338,
West Bengal, India.
- (C) **Date of Authorised
User Application** : October 15, 2018
- (D) **Registered Geographical
Indication** : **Joynagar Moa**
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- (E) **Registered Proprietor** : Joynagar Moa Nirmankari Society
- (F) **Address** : Joynagar Moa Nirmankari Society,
Radhaballavtala Road,
Joynagar - 743337, South 24 Parganas,
West Bengal, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Sweet Meat Products - Food Stuff.

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**G.I. Authorised User Application No. - 4777 in respect of Joynagar Moa
Registered GI Application No. – 382**


Application is made by, **Mr. Swapan Kayal S/o Mr. Niranjan Kayal**, at Tulshighata, Nimpith Ashram, South 24 Parganas, Joynagar - 743338, West Bengal, India dated October 15, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Joynagar Moa** under Application No – 382 in respect of Sweet Meat Products - Food Stuff falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Swapan Kayal
S/o Mr. Niranjan Kayal
- (B) **Address** : Mr. Swapan Kayal
S/o Mr. Niranjan Kayal
Tulshighata, Nimpith Ashram,
South 24 Parganas, Joynagar - 743338,
West Bengal, India.
- (C) **Date of Authorised
User Application** : October 15, 2018
- (D) **Registered Geographical
Indication** : **Joynagar Moa**
- 
- (E) **Registered Proprietor** : Joynagar Moa Nirmankari Society
- (F) **Address** : Joynagar Moa Nirmankari Society,
Radhaballavtala Road,
Joynagar - 743337, South 24 Parganas,
West Bengal, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Sweet Meat Products - Food Stuff.

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**G.I. Authorised User Application No. - 4778 in respect of Joynagar Moa
Registered GI Application No. – 382**

Application is made by, **Mr. Dipak Naskar S/o Mr. Haripada Naskar**, at Nimpith, Nimpith Ashram, South 24 Parganas, Joynagar - 743338, West Bengal, India dated October 15, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Joynagar Moa** under Application No – 382 in respect of Sweet Meat Products - Food Stuff falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dipak Naskar
S/o Mr. Haripada Naskar
- (B) **Address** : Mr. Dipak Naskar
S/o Mr. Haripada Naskar
Nimpith, Nimpith Ashram,
South 24 Parganas, Joynagar - 743338,
West Bengal, India.
- (C) **Date of Authorised
User Application** : October 15, 2018
- (D) **Registered Geographical
Indication** : **Joynagar Moa**
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- (E) **Registered Proprietor** : Joynagar Moa Nirmankari Society
- (F) **Address** : Joynagar Moa Nirmankari Society,
Radhaballavtala Road,
Joynagar - 743337, South 24 Parganas,
West Bengal, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Sweet Meat Products - Food Stuff.

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**G.I. Authorised User Application No. - 4779 in respect of Joynagar Moa
Registered GI Application No. – 382**


Application is made by, **Mr. Rajesh Sasmal S/o Mr. Tapas Sasmal**, at Shiralipara Road, Mozilpuri, South 24 Parganas, Joynagar - 743337, West Bengal, India dated October 15, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Joynagar Moa** under Application No – 382 in respect of Sweet Meat Products - Food Stuff falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajesh Sasmal
S/o Mr. Tapas Sasmal
- (B) **Address** : Mr. Rajesh Sasmal
S/o Mr. Tapas Sasmal
Shiralipara Road, Mozilpuri,
South 24 Parganas, Joynagar - 743337,
West Bengal, India.
- (C) **Date of Authorised
User Application** : October 15, 2018
- (D) **Registered Geographical
Indication** : **Joynagar Moa**
-
- (E) **Registered Proprietor** : Joynagar Moa Nirmankari Society
- (F) **Address** : Joynagar Moa Nirmankari Society,
Radhaballavtala Road,
Joynagar - 743337, South 24 Parganas,
West Bengal, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Sweet Meat Products - Food Stuff.

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**G.I. Authorised User Application No. - 4780 in respect of Joynagar Moa
Registered GI Application No. – 382**


Application is made by, **Mr. Shubhankar Das S/o Mr. Nilratan Das**, at Sahajadapur, Khania, Nimpith Ashram, South 24 Parganas, Joynagar - 743338, West Bengal, India dated October 15, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Joynagar Moa** under Application No – 382 in respect of Sweet Meat Products - Food Stuff falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shubhankar Das
S/o Mr. Nilratan Das
- (B) **Address** : Mr. Shubhankar Das
S/o Mr. Nilratan Das
Sahajadapur, Khania, Nimpith Ashram,
South 24 Parganas, Joynagar - 743338,
West Bengal, India.
- (C) **Date of Authorised
User Application** : October 15, 2018
- (D) **Registered Geographical
Indication** : **Joynagar Moa**
- 
- (E) **Registered Proprietor** : Joynagar Moa Nirmankari Society
- (F) **Address** : Joynagar Moa Nirmankari Society,
Radhaballavtala Road,
Joynagar - 743337, South 24 Parganas,
West Bengal, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Sweet Meat Products - Food Stuff.

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**G.I. Authorised User Application No. - 4790 in respect of Joynagar Moa
Registered GI Application No. – 382**

Application is made by, **Mr. Santanu Kayal**, at Village: Sripur, Post: Kashimpur, District: South 24 Parganas, Joynagar - 743372, West Bengal, India dated November 16, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Joynagar Moa** under Application No – 382 in respect of Sweet Meat Products - Food Stuff falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Santanu Kayal,
- (B) **Address** : Mr. Santanu Kayal
Village: Sripur, Post: Kashimpur,
District: South 24 Parganas,
Joynagar - 743372,
West Bengal, India.
- (C) **Date of Authorised User Application** : November 16, 2018
- (D) **Registered Geographical Indication** : **Joynagar Moa**
- 
- (E) **Registered Proprietor** : Joynagar Moa Nirmankari Society
- (F) **Address** : Joynagar Moa Nirmankari Society,
Radhaballavtala Road,
Joynagar - 743337, South 24 Parganas,
West Bengal, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Sweet Meat Products - Food Stuff.

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**G.I. Authorised User Application No. - 4791 in respect of Joynagar Moa
Registered GI Application No. – 382**


Application is made by, **Mr. Bapi Das**, at Village: Sripur, Post: Kashimpur, District: South 24 Parganas, Joynagar - 743372, West Bengal, India dated November 16, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Joynagar Moa** under Application No – 382 in respect of Sweet Meat Products - Food Stuff falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bapi Das,
- (B) **Address** : Mr. Bapi Das
Village: Sripur, Post: Kashimpur,
District: South 24 Parganas,
Joynagar - 743372,
West Bengal, India.
- (C) **Date of Authorised User Application** : November 16, 2018
- (D) **Registered Geographical Indication** : **Joynagar Moa**
- 
- (E) **Registered Proprietor** : Joynagar Moa Nirmankari Society
- (F) **Address** : Joynagar Moa Nirmankari Society,
Radhaballavtala Road,
Joynagar - 743337, South 24 Parganas,
West Bengal, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Sweet Meat Products - Food Stuff.

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**G.I. Authorised User Application No. - 4792 in respect of Joynagar Moa
Registered GI Application No. – 382**

Application is made by, **Mr. Jaydeb Das**, at Village: Sripur, Post: Kashimpur, District: South 24 Parganas, Joynagar - 743372, West Bengal, India dated November 16, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Joynagar Moa** under Application No – 382 in respect of Sweet Meat Products - Food Stuff falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jaydeb Das,
- (B) **Address** : Mr. Jaydeb Das
Village: Sripur, Post: Kashimpur,
District: South 24 Parganas,
Joynagar - 743372,
West Bengal, India.
- (C) **Date of Authorised User Application** : November 16, 2018
- (D) **Registered Geographical Indication** : **Joynagar Moa**
- 
- (E) **Registered Proprietor** : Joynagar Moa Nirmankari Society
- (F) **Address** : Joynagar Moa Nirmankari Society,
Radhaballavtala Road,
Joynagar - 743337, South 24 Parganas,
West Bengal, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Sweet Meat Products - Food Stuff.

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**G.I. Authorised User Application No. - 4793 in respect of Joynagar Moa
Registered GI Application No. – 382**

Application is made by, **Mr. Narayan Das**, at Village: Sripur, Post: Kashimpur, District: South 24 Parganas, Joynagar - 743372, West Bengal, India dated November 16, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Joynagar Moa** under Application No – 382 in respect of Sweet Meat Products - Food Stuff falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Narayan Das,
- (B) **Address** : Mr. Narayan Das
Village: Sripur, Post: Kashimpur,
District: South 24 Parganas,
Joynagar - 743372,
West Bengal, India.
- (C) **Date of Authorised User Application** : November 16, 2018
- (D) **Registered Geographical Indication** : **Joynagar Moa**
- 
- (E) **Registered Proprietor** : Joynagar Moa Nirmankari Society
- (F) **Address** : Joynagar Moa Nirmankari Society,
Radhaballavtala Road,
Joynagar - 743337, South 24 Parganas,
West Bengal, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Sweet Meat Products - Food Stuff.

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**G.I. Authorised User Application No. - 4757 in respect of Ratlami Sev
Registered GI Application No. – 434**

Application is made by, **Dilip Gelda S/o Manaklal Gelda**, No. 56, Kheradiwas, Daulatganj, Ratlam, Madhya Pradesh, India dated October 01, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ratlami Sev** under Application No - 434 in respect of Food Products falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Dilip Gelda S/o Manaklal Gelda
- (B) **Address** : Dilip Gelda S/o Manaklal Gelda,
No. 56, Kheradiwas,
Daulatganj, Ratlam,
Madhya Pradesh, India.
- (C) **Date of Authorised
User Application** : October 01, 2018
- (D) **Registered Geographical
Indication** : **Ratlami Sev**




- (E) **Registered Proprietor** : Ratlami Sev Namkeen Mandal
- (F) **Address** : Ratlami Sev Namkeen Mandal,
35, Gopal Nagar, Opp. Teacher's Colony,
Sagod Road, Ratlam - 457 001,
Madhya Pradesh, India
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Food Products

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**G.I. Authorised User Application No. - 4818 in respect of Mirzapur Hand Made Dari
Registered GI Application No. – 458**

Application is made by, **M/s. Kailash Rug Industries**, Represented by Mr. Alok Kumar Baranwal, at Khamaria, SRN, Bhadohi – 221 306 Uttar Pradesh, India. dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mirzapur Hand Made Dari**, under Application No - 458 in respect of Hand Made Dari falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Kailash Rug Industries
Represented by Mr. Alok Kumar Baranwal
- (B) **Address** : M/s. Kailash Rug Industries
Represented by Mr. Alok Kumar Baranwal,
Khamaria, SRN, Bhadohi – 221 306,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : November 28, 2018
- (D) **Registered Geographical
Indication** : **Mirzapur Hand Made Dari.**
- 
- (E) **Registered Proprietor** : Pooja Handloom Silk Utpadan Sahkari Samiti ltd
- (F) **Address** : Pooja Handloom Silk Utpadan Sahkari Samiti ltd,
Thathara, Block – Sewapuri,
Varanasi – 221 007. Uttar Pradesh.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Dari.

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**G.I. Authorised User Application No. - 4819 in respect of Mirzapur Hand Made Dari
Registered GI Application No. – 458**


Application is made by, **Mr. Pyare Lal Maurya S/o Late Hori Lal Maurya**, at Village: pure. Post: Kachhawa Road, Thana-Mirzamurad, Block-Sewapuri, Varanasi – 221 307 Uttar Pradesh, India. dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mirzapur Hand Made Dari**, under Application No - 458 in respect of Hand Made Dari falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pyare Lal Maurya
S/o Late Hori Lal Maurya
- (B) **Address** : Mr. Pyare Lal Maurya
S/o Late Hori Lal Maurya,
Village: pure. Post: Kachhawa Road,
Thana-Mirzamurad, Block-Sewapuri,
Varanasi – 221 307,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : November 28, 2018
- (D) **Registered Geographical
Indication** : **Mirzapur Hand Made Dari.**
- 
- (E) **Registered Proprietor** : Pooja Handloom Silk Utpadan Sahkari Samiti ltd
- (F) **Address** : Pooja Handloom Silk Utpadan Sahkari Samiti ltd,
Thathara, Block – Sewapuri,
Varanasi – 221 007. Uttar Pradesh.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Dari.

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**G.I. Authorised User Application No. - 4820 in respect of Mirzapur Hand Made Dari
Registered GI Application No. – 458**

Application is made by, **Mr. Vijay Bahadur S/o Late Jata Shankar**, at Kanak Sarai, Kachhwa Road, Mirzapur Uttar Pradesh, India. dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mirzapur Hand Made Dari**, under Application No - 458 in respect of Hand Made Dari falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vijay Bahadur
S/o Late Jata Shankar
- (B) **Address** : Mr. Vijay Bahadur
S/o Late Jata Shankar,
Kanak Sarai, Kachhwa Road, Mirzapur,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : November 28, 2018
- (D) **Registered Geographical
Indication** : **Mirzapur Hand Made Dari.**
- 
- (E) **Registered Proprietor** : Pooja Handloom Silk Utpadan Sahkari Samiti ltd
- (F) **Address** : Pooja Handloom Silk Utpadan Sahkari Samiti ltd,
Thathara, Block – Sewapuri,
Varanasi – 221 007. Uttar Pradesh.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Dari.

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**G.I. Authorised User Application No. - 4823 in respect of Ghazipur Wall Hanging
Registered GI Application No. – 555**

Application is made by, **M/s. H.A Hai & Brothers**, Represented by Mr. Khalid Anwar Ansari, at 33/31 – C, Chittanpura, Varanasi – 221 001 Uttar Pradesh, India. dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ghazipur Wall Hanging**, under Application No - 555 in respect of Wall Hanging falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. H.A Hai & Brothers
Represented by Mr. Khalid Anwar Ansari
- (B) **Address** : M/s. H.A Hai & Brothers
Represented by Mr. Khalid Anwar Ansari,
33/31 – C, Chittanpura, Varanasi – 221 001,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : November 28, 2018
- (D) **Registered Geographical
Indication** : **Ghazipur Wall Hanging.**
- The image shows a logo for 'Ghazipur Wall Hanging'. It consists of a blue rectangular background. In the upper half, there is a white crescent moon and a white star on an orange circular field. Below this, the letters 'GWH' are written in a stylized, green, blocky font. At the bottom of the logo, there are some dark, textured lines suggesting a wall or fabric.
- (E) **Registered Proprietor** : Nisha Craft Vikas Samiti
- (F) **Address** : Nisha Craft Vikas Samiti,
Rasulpur, Kolwar, Dhuvvarjun, Saidpur,
Ghazipur - 233001,
Uttar Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Wall Hanging.

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**G.I. Authorised User Application No. - 4821 in respect of Varanasi Soft Stone Jali Work
Registered GI Application No. – 556**

Application is made by, **M/s. D. S. Exports**, Represented by Mr. Deep Shankar Vyas, at H. No. D. 16/19, Man Mandir, Dashashwamedh, Varanasi, - 221 001 Uttar Pradesh, India. dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Varanasi Soft Stone Jali Work**, under Application No - 556 in respect of Soft Stone Jali Work falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. D. S. Exports
Represented by Mr. Deep Shankar Vyas
- (B) **Address** : M/s. D. S. Exports
Represented by Mr. Deep Shankar Vyas,
H. No. D. 16/19, Man Mandir,
Dashashwamedh, Varanasi, - 221 001,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : November 28, 2018
- (D) **Registered Geographical
Indication** : **Varanasi Soft Stone Jali Work.**
-
- (E) **Registered Proprietor** : Banaras Handicraft Development Society
- (F) **Address** : Banaras Handicraft Development Society,
C.2/111K, Opposite to Junior High School,
Sahityanaka, Ramnagar, Varanasi - 221008,
Uttar Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Soft Stone Jali Work.

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**G.I. Authorised User Application No. - 4822 in respect of Varanasi Soft Stone Jali Work
Registered GI Application No. – 556**

Application is made by, **Mr. Bachch Lal S/o Late Raja Ram Maurya**, at 2/111, Sahityanaka Mohd, Sultanpur, Ramnagar, Varanasi – 221 008 Uttar Pradesh, India. dated November 28, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Varanasi Soft Stone Jali Work**, under Application No - 556 in respect of Soft Stone Jali Work falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bachch Lal
S/o Late Raja Ram Maurya
- (B) **Address** : Mr. Bachch Lal
S/o Late Raja Ram Maurya,
2/111, Sahityanaka Mohd, Sultanpur,
Ramnagar, Varanasi – 221 008,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : November 28, 2018
- (D) **Registered Geographical
Indication** : **Varanasi Soft Stone Jali Work.**
-
- (E) **Registered Proprietor** : Banaras Handicraft Development Society
- (F) **Address** : Banaras Handicraft Development Society,
C.2/111K, Opposite to Junior High School,
Sahityanaka, Ramnagar, Varanasi - 221008,
Uttar Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Soft Stone Jali Work.

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General Information

What is a Geographical Indication?

- It is an indication,
- It is used to identify agricultural, natural, or manufactured goods originating in the said area,
- It originates from a definite territory in India,
- It should have a special quality or characteristics unique to the geographical indication.

Examples of possible Geographical Indications in India:

Some of the examples of Geographical Indications in India include Basmati Rice, Darjeeling Tea, Kancheepuram silk saree, Alphonso Mango, Nagpur Orange, Kolhapuri Chappal, Bikaneri Bhujia etc.

What are the benefits of registration of Geographical Indications?

- It confers legal protection to Geographical Indications in India,
- It prevents unauthorized use of a registered Geographical Indication by others.
- It boosts exports of Indian Geographical indications by providing legal Protection.
- It promotes economic Prosperity of Producers.
- It enables seeking legal protection in other WTO member countries.

Who can apply for the registration of a Geographical Indication?

Any association of persons, producers, organization or authority established by or under the law can apply.

The applicant must represent the interest of the producers.

The application should be in writing in the prescribed form.

The application should be addressed to the Registrar of Geographical Indications along with prescribed fee.

Who is the Registered Proprietor of a Geographical Indication?

Any association of persons, producers, organisation or authority established by or under the law can be a registered proprietor. Their name should be entered in the Register of Geographical Indications as registered proprietor for the Geographical Indication applied for.

Who is an authorized user?

A producer of goods can apply for registration as an authorized user, with respect to a registered Geographical Indication. He should apply in writing in the prescribed form along with prescribed fee.

Who is a producer in relation to a Geographical Indication?

A producer is a person dealing with three categories of goods

- Agricultural Goods including the production, processing, trading or dealing.
- Natural Goods including exploiting, trading or dealing.
- Handicrafts or industrial goods including making, manufacturing, trading or dealing.

Is registration of a Geographical Indication compulsory?

While registration of Geographical indication is not compulsory, it offers better legal protection for action for infringement.

What are the advantages of registering?

- Registration affords better legal protection to facilitate an action for infringement.
- The registered proprietor and authorized users can initiate infringement actions.
- The authorized users can exercise right to use the Geographical indication.

Who can use the registered Geographical Indication?

Only an authorized user has the exclusive rights to use the Geographical indication in relation to goods in respect of which it is registered.

How long is the registration of Geographical Indication valid? Can it be renewed?

The registration of a Geographical Indication is for a period of ten years.

Yes, renewal is possible for further periods of 10 years each.

If a registered Geographical Indication is not renewed, it is liable to be removed from the register.

When a Registered Geographical Indication is said to be infringed?

- When unauthorized use indicates or suggests that such goods originate in a geographical area other than the true place of origin of such goods in a manner which misleads the public as to their geographical origins.
- When use of Geographical Indication results in unfair competition including passing off in respect of registered Geographical indication.
- When the use of another Geographical Indication results in a false representation to the public that goods originate in a territory in respect of which a Geographical Indication relates.

Who can initiate an infringement action?

The registered proprietor or authorized users of a registered Geographical indication can initiate an infringement action.

Can a registered Geographical Indication be assigned, transmitted etc?

No, A Geographical Indication is a public property belonging to the producers of the concerned goods. It shall not be the subject matter of assignment, transmission, licensing, pledge, mortgage or such other agreement. However, when an authorized user dies, his right devolves on his successor in title.

Can a registered Geographical Indication or authorized user be removed from the register?

Yes, The Appellate Board or the Registrar of Geographical Indication has the power to remove the Geographical Indication or authorized user from the register. The aggrieved person can file an appeal within three months from the date of communication of the order.

How a Geographical Indication differs from a trade mark?

A trade mark is a sign which is used in the course of trade and it distinguishes goods or services of one enterprise from those of other enterprises. Whereas a Geographical Indication is used to identify goods having special characteristics originating from a definite geographical territory.

THE REGISTRATION PROCESS

In December 1999, Parliament passed the Geographical Indications of Goods (Registration and Protection) Act 1999. This Act seeks to provide for the registration and protection of Geographical Indications relating to goods in India. This Act is administered by the Controller General of Patents, Designs and Trade Marks, who is the Registrar of Geographical Indications. The Geographical Indications Registry is located at Chennai.

The Registrar of Geographical Indication is divided into two parts. Part 'A' consists of particulars relating to registered Geographical indications and Part 'B' consists of particulars of the registered authorized users.

The registration process is similar to both for registration of geographical indication and an authorized user which is illustrated below:

